



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
2	WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
3	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
4	PIL/18/2023 FIXED	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
5	WA/322/2023	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU
6	WA/464/2023 CAVT. NO.12962023,117800013152/023, CAVT./1296/2023, CAVT./1315/2023	RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR A C BORBORA MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAİN SC, FOREST FOR CAVEATOR SC, PCB
7	Cont.Cas(C)/703/2023 FIXED	M/S G.B. CHOWDHURY HOLDINGS PVT LTD Versus ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-1,2,3) MR D AKRAM (R-3)
8	I.A.(Civil)/3581/2023 in WA/397/2023	ARIF UDDIN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.

	WITH WA/397/2023	NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
9	I.A.(Civil)/3661/2023 in WA/12875/2023	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH(R-1) MR U GHOSH(R-1) SC, REVENUE SC, GMC SC, G M D A
	WITH WA/12875/2023 (Filing Number)	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
	WITH I.A.(Civil)/12877/2023 (Filing Number)	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
10	I.A.(Civil)/3718/2023 in WA/9988/2023	THE STATE OF ASSAM AND ANR. Versus SUHEL ALOM CHOUDHURY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/9988/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY Versus SUHEL ALOM CHOUDHURY B	MR. D NATH	
11	WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	WITH I.A.(Civil)/506/2024 in WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
12	WITH WA/933/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/414/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/936/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
13	WITH WA/938/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/416/2024	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/940/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
14	I.A.(Civil)/365/2024 in WA/1394/2024	ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU

	WITH WA/1394/2024 (Filing Number)	ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS (H)	MR. D BHUYAN	
15	WP(C)/767/2024 B/O	BHARAT SANCHAR NIGAM LIMITED AND ANR Versus BIDYADHAR TANTI AND 38 ORS	MR. D K BAGCHI	
16	I.A.(Civil)/835/2024 in WA/12607/2023	SHASHANKA ROY AND ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC
	WITH WA/12607/2023 (Filing Number)	SHASHANKA ROY AND ORS Versus THE STATE OF ASSAM AND 3 ORS.	MS SUPRIYA DASGUPTA	SC, ELEM. EDU
	WITH I.A.(Civil)/1509/2024	SHASHANKA ROY AND ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC
17	I.A.(Civil)/956/2024 in WA/14270/2023	STATE BANK OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM SC, BSNL
	WITH WA/14270/2023 (Filing Number)	STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA	
18	I.A.(Civil)/1080/2024 in WA/2935/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	SC, SEC. EDU.
	WITH WA/2935/2024 (Filing Number)	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS A	MR. T DEURI	
19	I.A.(Civil)/1138/2024 in WA/1213/2024	THE STATE OF ASSAM AND ANR Versus RAMEN KR SARMA AND 41 ORS	MR. R MAZUMDAR SC, EDU	
	WITH WA/1213/2024 (Filing Number)	The State Of Assam Versus Ramen Kr Sarma	RAJESH MAZUMDAR	
20	I.A.(Civil)/1145/2024 in WA/4236/2024	UNION OF INDIA Versus GO-3006M RAM ASRA KHURAL	MRS. R DEVI	
	WITH WA/4236/2024 (Filing Number)	The Union Of India Represented By The Defence Secretary Versus Ram Asra Khural	MRS RITA DEVI	
	WITH I.A.(Civil)/4238/2024 (Filing Number)	Union Of India Represented By The Defence Secretary Versus Go 3006m Ram Asra Khural	MRS RITA DEVI	
21	I.A.(Civil)/1166/2024 in WA/4213/2024	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS	MR B K SINGH	
	WITH WA/4213/2024 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS F	MR B K SINGH	

22	I.A.(Civil)/1512/2024 in WA/5420/2024	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM
	WITH WA/5420/2024 (Filing Number)	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. N DHAR	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
23	WA/154/2024	CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE
	WITH WA/74/2024	ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
	WITH WA/94/2024	SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
26	WA/160/2024	RUKUN UDDIN AHMED Versus ZIAUL ISLAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M DAS MR. P SAIKIA	GA, ASSAM SC, SEC. EDU.
27	WA/161/2024	THE UNION OF INDIA AND ORS Versus BIYOLA BARUAH	MS P DAS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA
28	WA/166/2024	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	SC, OIL SC, K A A C
	WITH I.A.(Civil)/1506/2024 in WA/166/2024	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	SC, OIL SC, K A A C
29	WA/167/2024	MD. HAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	SC, ELEM. EDU GA, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
30	WA/159/2024 CAVT. NO.04222/024, CAVT./422/2024	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
31	WA/47/2020 CAVT. NO.1322/2019 CAVT./995/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR

32	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
33	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
34	ITA/17/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN
35	WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
	WITH I.A.(Civil)/3086/2022 in WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
36	PIL/28/2023	BRIJBHUSHAN DAUNDIYAL Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	MR. R B PHOOKAN (R-4) MR. K GOGOI R SARMAH (R-4) MS M KAKOTY (R-4) MR K J HAZARIKA (R-4) DY.S.G.I. SC, SSA
37	PIL/66/2023	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
38	WA/455/2023 FIXED	AMAL KUMAR DAS Versus JATINDRA NATH DEKA AND 3 ORS. B	MR. I H SAIKIA MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MS. D DEKA (R1) MS S RAJBONGSHI (R1) MR A MALEK (R1) SC, SEC. EDU.
39	WA/109/2024	THE DEPUTY COMMISSIONER, Versus SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
40	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
41	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
42	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC,SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC

43	WA/398/2023	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r-2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
44	WP(C)/4242/2023 FIXED	RANJIT KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC
45	WP(C)/7266/2023	MD ROSIDUL ISLAM Versus THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
HEARING				
46	WP(C)/4042/2016 PART-HEARD, FIXED	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
47	PIL/76/2018	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, BTC SC, F.DEPTT. ASSTT.S.G.I.
48	WITH PIL/27/2013	X X X Versus IN RE - THE STATE OF ASSAM and125 ORS	SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MR. R P SARMAH MS. M MALLIK MR.P SUNDI MS. T SOM MR. V RAJKHOWA MS Z ANJUM MS. U HAZARIKA MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
	WITH I.A.(Civil)/1934/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	WITH I.A.(Civil)/2701/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/3871/2023 in PIL/27/2013	SUCHITRA ROY, Versus IN RE - THE STATE OF ASSAM AND 292 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FOREST

49	WITH WP(C)/4842/2021	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.	GA, ASSAM MR. B J TALUKDAR MR. R K D CHOUDHURY SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, REVENUE SC, FOREST
50	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI N GAUTAM MR. A I KATHAR GA, ASSAM SC, K A A C
51	WA/209/2019 IN WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN GA, ASSAM
52	WA/197/2020 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/146/2024 FIXED	PRANITA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
2 Cont.Cas(C)/246/2024 FIXED	SUMANA SAHA Versus BANAJIT BARMAN	MD S HOQUE MR. M DEKA	
WITH 3 WP(C)/282/2018	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
4 Cont.Cas(C)/271/2024	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS Versus MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	
5 Cont.Cas(C)/272/2024	OMPRAKASH CHATURVEDY Versus SMTI. MAMATA HOJAI	MR. B PURKAYASTHA	
6 WP(C)/377/2024 FIXED	SAMSUDDIN KARI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
WITH 7 WP(C)/350/2024	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
WITH 8 WP(C)/354/2024	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
WITH 9 WP(C)/705/2024	MD. ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
10 WP(C)/1204/2024 FIXED	MINATI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE

11	WP(C)/1813/2024	SOCRESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR. D N BORAH	SC, SEC. EDU.
12	WP(C)/2004/2024 FIXED	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
13	WP(C)/2005/2024 FIXED	SAJAL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
14	WP(C)/2338/2024 FIXED	LAKHI PRASAD BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/2473/2024 FIXED	DEEPAK BORGHAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU
16	WP(C)/2704/2024	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
17	WP(C)/2706/2024	LAKSHMAN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, SSA
18	WP(C)/2711/2024	RAMEN PATGIRI Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
19	WP(C)/2713/2024	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA
20	WP(C)/2716/2024	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
22	WP(C)/2725/2024	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU SC, U G C
ORDER (IMPLEADMENT OF PARTY)				
23	I.A.(Civil)/1406/2024 FIXED in Cont.Cas(C)/167/2024 WITH Cont.Cas(C)/167/2024	GITALI BORDOLOI DAS Versus POMI BARUA, ACS GITALI BORDOLOI DAS Versus NARAYAN KONWAR AND 3 ORS.	MR. B CHETRI MR. S CHETRY MR. B CHETRI	
ADMISSION				
24	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5)
25	WP(C)/7252/2017 FIXED	GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM	MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA	SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION)
26	WP(C)/2425/2021 FIXED	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.

27	WP(C)/5498/2021	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
28	WP(C)/6225/2021	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, SEC. EDU. SC, FINANCE
29	WP(C)/6407/2021 FIXED	MONICHANDA BARTHAKUR ALIAS MONICHANDRABORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHATANIAR	MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5) SC, SEC. EDU.
30	WP(C)/999/2022	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
31	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WP(C)/5464/2022	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
33	WP(C)/5795/2022 FIXED	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. B D CHOWDHURY G BAISHYA SC, SEC. EDU.
	WITH I.A.(Civil)/3647/2023 in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
34	WP(C)/77/2023 FIXED	SUNITA PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
35	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
36	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
37	WP(C)/3481/2023 FIXED	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
38	WITH WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE

39	WITH WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WP(C)/3872/2023	PROF. DR. ISHRAT HUSSAIN Versus THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r-1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C
41	WP(C)/5570/2023 CAVT. NO.09832/023, FIXED	NIBHA RANI BORO Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR ARINDAM BARUAH	SC, ELEM. EDU GA, ASSAM MR. A DEKA FOR CAVEATOR
42	WP(C)/5854/2023 FIXED	SAIKAT ROUTH Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, HIGHER EDU MR P S DEKA (r-6,7,8) MR. A CHETRY (r-6,7,8)
43	WP(C)/5954/2023 FIXED	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
44	WP(C)/6283/2023 FIXED	KRISHNA DEY BHOWMIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU.
45	WP(C)/540/2024 FIXED	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
46	WP(C)/955/2024	TARIQ HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
ORDERS				
47	WP(C)/7006/2022	SOUTH POINT SCHOOL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR. S. J. SARKAR	SC, ELEM. EDU MR. B SHARMA (R-4) SC, SEC. EDU.
48	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
49	WP(C)/4455/2023 FIXED	PRADIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
50	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR. P S BISWAS (R6)
51	WP(C)/6921/2023 FIXED	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU SC, BTC
52	WP(C)/359/2024 B/O	JINNAT ALI Versus THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM MR. A M AHMED (R-2) P. GHOSH (R-2) SC, SEC. EDU.
53	I.A.(Civil)/782/2024 in WP(C)/1052/2024	REZZAK HOSSAIN, Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
	WITH WP(C)/1052/2024	REZZAK HOSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM MR G U AHMED (r-9) MR. R ISLAM (r-9)

54	WP(C)/904/2024	RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
55	I.A.(Civil)/1290/2024 FIXED in WP(C)/5966/2021 WITH WP(C)/5966/2021	PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	MR D MAHANTA SC, EDU SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
56	I.A.(Civil)/1494/2024 IN WP(C)/2324/2024 (D/O) in WP(C)/2324/2024	JONAKI DAS, Versus THE STATE OF ASSAM AND 3 ORS	MR. N N B CHOUDHURY MR A GOHAIN MR. D SUTRADHAR	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4266/2018 WITH LCR	HALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU SC, NRC ASSTT.S.G.I. SC, F.T
2	WP(C)/8485/2018 FIXED, WITH LCR	ALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8594/2018 FIXED, WITH LCR	MUSTT. AZIDA @ AZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/2034/2020 FIXED	HAFIZUDDIN @ HABIZUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/2701/2024	MUSSTT NAJIMA @ MUSSTT NAJIMA KHATUN @ NAJIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR AZIZUR RAHMAN MS ASFIA AHMED MR H A RASHID	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2702/2024	BISHOKA BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
7	WP(C)/6945/2017 WITH LCR	RASHIDA @ RASHIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/6952/2017 WITH LCR	USHA BALA KHATRIYA @ USHA BALA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM ASSTT.S.G.I.

9	WP(C)/7368/2017 WITH LCR	MUSSTT. SUBIYA KHATOON @ SURIYA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
10	WP(C)/7378/2017 WITH LCR	FORMADAN BEWA @ FORNAJAN @ FORNEGAR @ FORMEDA BEWA @ FORMEN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.M HAQUE MR.Z HUSSAIN MR.S I TALUKDAR	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/7902/2017 WITH LCR	JAYNAL ABEDIN @ ABDUL JAYNAL Versus THE UNION OF INDIA and 4 ORS.	MR.B BORGOHAIN MR.S NEOG MS.S G BARUAH	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7903/2017 WITH LCR	ANAR ALI SHEIKH @ ANAR ALI Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R-2-8) ASSTT.S.G.I.(R-1)
13	WP(C)/7908/2017 WITH LCR	PARIMAL DAS Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/7921/2017 WITH LCR	SABITRI BALA DAS @ SABITRI DAS Versus THE UNION OF INDIA and 4 ORS.	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL MR K BISWAKARMA MS B DEVI	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7922/2017 WITH LCR	FAZILA BEGUM @ FAJILA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/7928/2017 WITH LCR	HALIMA KHATUN @ MUSSTT. HALIMAN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/7932/2017 WITH LCR	MD. ZINNAT ALI Versus THE UNION OF INDIA and 3 ORS.	MR.R ALI	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/7963/2017 WITH LCR	RUKIA BEGAM @ RABIYA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.M ISLAM MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
19	WP(C)/7967/2017 WITH LCR	TAPAN SARKAR and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/7992/2017 WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/8060/2017 WITH LCR	TASLIMA KHATUN @ TASMIYA Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/8172/2017 WITH LCR	IDRISH ALI Versus THE UNION OF INDIA and 5 ORS.	MRSS N KHANDAKAR MR.M A LASKAR MR.S AHMED MRK TALUKDAR	GA, ASSAM MS.A VERMASC, NRC MR.D BARUAH SC, ECI ASSTT.S.G.I.
23	WP(C)/8188/2017 WITH LCR	NUR HUSSAIN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MS.A KAUSHAR MR.S ISLAM MS.M KONCH MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
24	WITH WP(C)/8158/2017	AMIR HUSSAIN Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MS.A KAUSHAR MR.S ISLAM MS.M KONCH MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

25	WP(C)/8193/2017 WITH LCR	SAHAR BHANU and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A KHATUN MS.J GHOSH MRR KARIM MS.U NANDA	GA, ASSAM MS.A VERMASC, NRC MR.D BARUAH ASSTT.S.G.I. SC, ECI
26	WP(C)/8198/2017 WITH LCR	RUPJAN NESSA @ RUPJAN NESHA Versus THE UNION OF INDIA and 4 ORS	MR.S ISLAM MR.M CHOUDHURY MRA HAWARI	GA, ASSAM MR.D BARUAH SC, NRC ASSTT.S.G.I. MRSA VERMA SC, ELECTION COMMISSION.
27	WP(C)/8245/2017 WITH LCR	ASHTAMI BALA SHIL @ ASHTOMI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC SC, ECI ASSTT.S.G.I.
28	WP(C)/8265/2017 WITH LCR	MUSSTT. AMINA KHATUN @ AMENA Versus THE UNION OF INDIA	MR. M A LASKAR	ASSTT.S.G.I.
29	WP(C)/928/2018 WITH LCR	MANORA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MD A ISLAM MS. R RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, FT SC, ECI
30	WP(C)/987/2018 WITH LCR	MRS. RATNA BEGUM @ RATNA BEGUM LASKAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
31	WP(C)/1298/2018 WITH LCR	LALBHANU KHATUN @ NAL BHANU BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ECI
32	WP(C)/8664/2018 FIXED, WITH LCR	AJAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M RAHMAN MR. A RAHMAN MS A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/8736/2018 WITH LCR	MUSSTT. FIRUJA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/8745/2018 WITH LCR	NARAYAN SHIL Versus THE UNION OF INDIA AND 6 ORS.	MR. M AHMED MR. M R Z CHOUDHURY MD. H BHUYAN MR. J H CHOUDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/8888/2018 WITH LCR	AJIT RAI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/8889/2018 WITH LCR	MUSSTT. HASINA BEGUM @ HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S K SINHA MR. M K NEOG	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

37	WP(C)/8892/2018 WITH LCR	MOFIZUR RAHMAN @ MAFIZUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WP(C)/621/2019 WITH LCR	AHAMMAD ALI @ AHAMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/3057/2019 WITH LCR	TARABHANU @ TARABHANU NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. A GONI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	WP(C)/3922/2019	MILAN PAUL Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	WP(C)/5748/2019 WITH LCR	CHABIRYAN BEGUM @ CHABIRUN @ SABIRUN @ SARIRON BEGUM @ NESHA @ NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
42	WP(C)/6518/2019	NEPAL SHAHA @ NEPAL KR. SHAHA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
43	WP(C)/9496/2019 WITH LCR	ARUN DAS Versus THE UNION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
45	WA/101/2024 CAVT. NO.03162/024, WITH OFFICE NOTE	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR
46	WA/162/2024 WITH OFFICE NOTE	ABHIJIT BARMAN Versus THE ASSAM COOPERATIVE APEX BANK LTD AND ANR. F	MR. P BOIRAGI MR. S J SARMAH	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2729/2024	BAHARI RESERVE GAON MIN SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, FISHERY
ORDER (STAY VACATING)				
2	I.A.(Civil)/1295/2024 B/O in WP(C)/6143/2023 WITH WP(C)/6143/2023	SRI GAURANGA DAS, Versus CHARAN RAY AND 4 ORS CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN S N NATH MR H DAS S NATH	GA, ASSAM MR H DAS GA, ASSAM SC, AFDC
3	I.A.(Civil)/1345/2024 FIXED in WP(C)/7005/2023 WITH WP(C)/7005/2023	INDIAN OIL CORPORATION LIMITED AND 5 ORS Versus M/S BHOGJORA ENTERPRISE M/S BHOGJORA ENTERPRISE Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR. N BARUAH SC, I O C MR B D DAS MR H K SARMA MR. D THAOSEN	MR B D DAS MR H K SARMA MR. N BARUAH (r-1 to 6) SC, I O C
ORDER NO STEPS				
4	WP(C)/2232/2022 FIXED	M/S SARAIGHAT SECURITY AND SERVICES Versus ASSAM AGRICULTURAL UNIVERSITY AND 4 ORS (E)	MR. S C KEYAL MR R K MOUR	SC, AAU
5	WP(C)/4341/2023	MD. KHURSED ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM
ADMISSION				

6	WP(C)/2618/2018 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT. SC, EXCISE DEPTT.
7	WP(C)/3115/2020	ZARANG INDIA PVT. LTD. Versus STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	GA, ASSAM
8	WP(C)/3179/2020	COMMUNITY DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR	SC, AG SC, IRRIGATION
9	WP(C)/3083/2022	SARFRAZ PARVEEZ Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM
10	WP(C)/3299/2022	MOMIRAN BIBI @ MAMIRAN BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
11	WP(C)/4928/2022	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM MS. M BARMAN, GA, ASSAM (R-1,2,6,7 & 8) MR. R BORPUJARI, SC, FINANCE DEPTT. (R-2) SC, FOREST
12	WP(C)/4983/2022 FIXED	NARENDRA MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM MR. C K S BARUAH, CGC (R-1) MR B DEORI, JR. GA, ASSAM (R-2,5,6,7 & 8) ASSTT.S.G.I. MR. R BORPUJARI, SC, FINANCE (R-4) MS. N BORDOLOI, SC, REVENUE & DM DEPTT., ASSAM (R-3)
13	WP(C)/5503/2022	ASMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	MR. R BORPUJARI, SC, FINANCE DEPTT. (R-6) SC, WATER RESOURCE
14	WP(C)/8431/2022	M/S D D WIRE NETTING Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	GA, ASSAM
15	WP(C)/1857/2023 FIXED	ANJUM ARA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
16	WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
	WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
	WITH WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
18	WP(C)/5193/2023 FIXED	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. S BORTHAKUR (R-1 TO R-3) MR. B GOGOI (R-4) SC, FINANCE

19	WITH WP(C)/5194/2023	DESING TEAM NORTH EASTERN Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. S BORTHAKUR (R-1 TO R-3) SC, FINANCE
20	WITH WP(C)/5261/2023	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
21	WP(C)/6208/2023 FIXED	DEFODIL DAS AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
22	WP(C)/6868/2023	MUBIN MUKSED AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, FINANCE
23	WP(C)/7001/2023	JYOTSHNA CHOUDHURI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 3 ORS.	MR. M K DAS MR C PHUKAN MR. U S BORA B. CHETRY	GA, ASSAM SC, I O C
24	WP(C)/787/2024 FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7)
25	WITH WP(C)/434/2024	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)
26	WP(C)/1929/2024 FIXED	DEEPA SAIKIA @ DIPA SAIKIA Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
27	WP(C)/2012/2024 FIXED	KANGKAN KISHORE BORAH Versus THE STATE OF ASSAM AND 2 ORS	MS N K DEVI MR N ANIX SINGH MR S P DAS MD A ISLAM MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, GDD
ORDERS				
28	I.A.(Civil)/3163/2018 IN WP(C) 5079/15 (D/O) in WP(C)/5079/2015 WITH I.A.(Civil)/887/2021	SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI BINA DEVI Versus DARASH MATHUR AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA MR. J KALITA	MR. J KALITA MR. D PEGU SC, FOREST
29	WP(C)/3934/2019	SUBRATA DAS AND ANR. Versus THE MANAGING DIRECTOR AND 4 ORS.	MR. D CHAKRABARTY	SC, APDCL
30	Cont.Cas(C)/346/2021 FIXED	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
31	Cont.Cas(C)/352/2022 FIXED	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND ORS	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)

32	WP(C)/2876/2022	BHOLA KANTA HALDAR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MS B MAJUMDER	SC, AFDC
33	Cont.Cas(C)/350/2023 FIXED	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
34	WP(C)/6116/2023	M/S SAMIM AKHTER CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	MR. R SARMA MS. S. BISWAS	MR. N DEKA (R-4 to 9) MR. M GOGOI (R-4 to 9) SC, FOREST SC, NRL
35	Review.Pet./48/2024 Arb.P. 2/2023 (D/O)	BELSERI TEA CO. (INDIA) PVT LTD Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	
36	Review.Pet./68/2024 WP(C) 7116/2022 (D/O)	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
37	Review.Pet./69/2024 IN WP(C) 7117/2022 (D/O)	UNION OF INDIA Versus SITU GUGULIA	MR. S C KEYAL SC, INCOME TAX	
38	Review.Pet./70/2024 WP(C) 7115/2022 (D/O)	UNION OF INDIA AND 3 ORS. Versus SARIKA MOHTA	MR. S C KEYAL	
39	I.A.(Civil)/1516/2024 in WP(C)/1193/2024	CHANCHAL RANJAN DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR M CHANDA MS R MEDHI K ABHINABA	MR K GOGOI (R-2,3,4,6) MR P NAYAK (GA, ASSAM) SC, U D D
	WITH WP(C)/1193/2024	CHANCHAL RANJAN DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR M CHANDA MS R MEDHI K ABHINABA	MR K GOGOI (R-2,3,4,6) MR P NAYAK (GA, ASSAM) SC, U D D

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,27th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV AND CONTEMPT MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

1 [I.A.\(Civil\)/1403/2024](#)
in Cont.Cas(C)/276/2019

ASSENT CHEMICALS LTD.
Versus
SIDDHARTH SINGH AND 7 ORS.

MR H DAS
MR G KHANDELIA
MR G KHANDELIA
MR. K DEKA
MR R PAUL
MR D KHAN

WITH
[Cont.Cas\(C\)/276/2019](#)

ASSENT CHEMICALS LTD.
Versus
SIDDHARTH SINGH AND 6 ORS.

MR H DAS
MR G KHANDELIA
MR. K DEKA
MS KEWI
MR R PAUL
MR D KHAN

2 [I.A.\(Civil\)/1439/2024](#)
in Cont.Cas(C)/277/2019

AGARWAL STORE AND ANR.
Versus
SIDDHARTH SINGH AND 5 ORS.

MR G KHANDELIA
MR G KHANDELIA
MR. K DEKA
MR R PAUL

WITH
[Cont.Cas\(C\)/277/2019](#)

AGARWAL STORE AND ANR.
Versus
SIDDHARTH SINGH AND 4 ORS.

MR H DAS
MR G KHANDELIA
MR. K DEKA
MS KEWI
MR R PAUL
MR D KHAN

ADMISSION

3 [WP\(C\)/3149/2017](#)

M/S. CLASSIC INDIA
Versus
THE STATE OF ASSAM and 4 ORS.

MR.J K PARAJULI
MR.S K CHAKRABORTY

GA, ASSAM

4 [WP\(C\)/4051/2022](#)
FIXED

MANTAZ ALI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A K HUSSAIN
MR. B HUSSAIN
MR A HAQUE

SC, WATER RESOURCE
SC, FINANCE

5 [WP\(C\)/148/2024](#)

M/S APEEJAY TEA LIMITED (PROP HAPJAN
TEA ESTATE)
Versus
THE UNION OF INDIA AND 5 ORS

MR. D SAHU
MR. R S MISHRA
MS M GOGOI

DY.S.G.I.

6 [WP\(C\)/166/2024](#)

M/S PRIYA COMMUNICATION
Versus
THE UNION OF INDIA AND 4 ORS

MR. D DAS SR. ADV
MR K TALUKDAR
MR. I DAS
MS T PARASHAR

DY.S.G.I.

7	WP(C)/176/2024	ANUPAM SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR. RASHIDUL ISLAM	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/318/2024	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
9	WP(C)/423/2024	M/S SARASWATI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
10	WP(C)/424/2024	M/S P B ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
11	WP(C)/846/2024	KAMAL KOCH Versus BHARAT PETROLEUM CORPORATION LTD AND ANR.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. S S ROY (r-1,2) MR. S BORTHAKUR (r-1,2)
12	WP(C)/1006/2024	PARASH KUMAR BHATTACHARJEE Versus THE ADDL CHIEF SECRETARY AND 5 ORS	PETITIONER IN PERSON MR. P K BHATTACHARJEE	SC, IRRIGATION
ORDERS				
13	Cont.Cas(C)/30/2013	JAYMATI ROY Versus H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MS. M BHATTACHARJEE MR.S K DEORI MR.S R BARBHUIYA MR P NAYAK SC, FINANCE ADDL. SR. GA, ASSAM MR.KHAYERUDDIN
14	Cont.Cas(C)/167/2015	BHUPEN CHANDRA GOSWAMI and 53 ORS Versus NITYANANDA BARKAKOTI and 3 ORS	T J MAHANTA	S K GOSWAMI(R-3) MR A KALITA SC, INDUSTRIES AND COMMERCE MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
15	Cont.Cas(C)/57/2016	J.K.B. ENTERPRISE Versus JYOTY NARAIN SHARMA and ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	MR. T C CHUTIA (R6) MS. N DAS (R6) MR D K ROY (R6) MS. I KAKATI (R6)
16	Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 3 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR. S C KEYAL MS. P BARUAH MS G SARMAH
17	Cont.Cas(C)/272/2017	EASIN ALI Versus LAKHI PRASAD GOUR AND ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR S M T CHISTIE (R-4) MR. B CHOUDHURY
18	Cont.Cas(C)/633/2017	ROWSONA PARBIN AKAND @ ROWSANARA PARBIN AKAND Versus DR. J.B. EKKA and 4 ORS	MR.B TALUKDAR MR.R SARMA	MR J CHUTIYA MS. A VERMA MR. A CHAKRABARTY (R3) MR. D CHOUDHURY,R MR. P DUTTA,R MS. S KEMPRAI U DAS MS. P BARUA (R3)
19	Cont.Cas(C)/50/2019	PALTAN BAZAR SAK PACHALI KHUDRA BABASAYEE SANTHA AND ANR. Versus MANALISA GOSWAMI and ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S BORA MS J RAJKUMARI
20	Cont.Cas(C)/222/2019	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S. AND ANR.	MR G Z AHMED MR. A A HUSSAIN	

21	Cont.Cas(C)/233/2019	PRANAB KR. SANDILYA AND ANR. Versus PREETAM SAIKIA, IAS	MR. A DEKA	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE MR. P BORAH MS. N M SARMA
22	Cont.Cas(C)/93/2020	ACHIA KHATUN Versus PREETOM SAIKIA, IAS AND 4 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI MS. H TERANGPI
23	Cont.Cas(C)/181/2020	MONIKA SAIKIA Versus PREETAM SAIKIA AND ANR.	MR. S S S RAHMAN MR. A DEKA MR A W AMAN MR. M R SODIAL MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS A DAS (R-1)
24	Cont.Cas(C)/187/2020	DINANATH CHAUHAN AND 2 ORS. Versus PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
25	Cont.Cas(C)/235/2020	RUNU DUTTA Versus PREETOM SAIKIA AND 3 ORS.	MR MINTU SAIKIA	MR. D SAIKIA MR. N J KHATANIAR MS. A DAS
26	Cont.Cas(C)/71/2021	POMPÉE SARKAR Versus PHAINDRÁ JIDUNG AND ANR	MR. D C BORAH MR. K M HASSAN	
27	Cont.Cas(C)/125/2021	ASHAD ULLAH Versus PREETAM SAIKIA AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANIAR MR. K K DUTTA MR. A PHUKAN (r-2)
28	Cont.Cas(C)/143/2021	SANMATI CHAUHAN AND 4 ORS Versus VEIJAKIM CHANGSAN	MR. P MAHANTA MS. P SAHARIA	
29	Cont.Cas(C)/202/2021 FIXED	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
30	Cont.Cas(C)/213/2021	DEBANGSHU KR. BHOWMIC Versus PREETOM SAIKIA AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS M SHARMA MS. K BORUAH	MR. K GOGOI
31	Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI Versus DR. (MRS.) BIJOYA CHOUDHURY AND 9 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. D NATH (R-2) MS R GOGOI MS. S KEMPRAI (r-6)
32	Cont.Cas(C)/480/2021 WITH WP(C)/3816/2021 (D/O)	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
33	Cont.Cas(C)/88/2022	MAL CHANDRA MILI Versus PREETOM SAIKIA AND 4 ORS	MR. P TALUKDAR MS D ANGANA	MR. D SAIKIA (r-2,5) MR S M T CHISTIE (r-2,5) MR. P K BORAH (r-2) MR B KAUSHIK (R-5)
34	Cont.Cas(C)/108/2022	ANIL KUMAR MAZUMDER Versus RAVI SANKAR PRASAD AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (R-1,2) MR. B DEORI (r-8) MR. R R Gogoi (R-1,2)
35	Cont.Cas(C)/3/2023	KHANDARKUR L P SCHOOL Versus DR. BIJOYA CHOUDHURY AND ANR.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, ELEM. EDU MR G PEGU

36	Cont.Cas(C)/57/2023	GOURANGA SINHA Versus BIJOYA CHOUDHURY	MR. A M S MAZUMDER GK GOGOI	
37	Cont.Cas(C)/104/2023	AMZAD HUSSAIN Versus DR. BIJOYA CHOUDHURY	MR. S ROY MR. M H LASKAR M. HOSSAIN	
38	Cont.Cas(C)/169/2023 B/O	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
39	Cont.Cas(C)/188/2023	MD. RIAZUL KARIM Versus J. B. EKKA AND ANR	MR. D P BORAH MR B PAUL MR U GHOSH	MR S DUTTA (r-2) MR U.SARMAH (r-2) MR. P HANDIQUE
40	Cont.Cas(C)/263/2023	ANURUMA DAS Versus RAKESH KUMAR, I.A.S. AND 3 ORS.	MR. I C DEKA MR. D J SAIKIA	
41	Cont.Cas(C)/277/2023	JAINUL ABEDIN MAZARBHUIYA Versus MAMATA HOJAI AND ANR	MR. K MIRA MR. H A TALUKDAR	
42	Cont.Cas(C)/330/2023 FIXED	MANUJ PAIT AND 63 ORS. Versus PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR H GUPTA MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
43	Cont.Cas(C)/367/2023	NILADRI SANKAR DAS AND 5 ORS. Versus NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	MR S M T CHISTIE
44	Cont.Cas(C)/406/2023	RAM KUMAR NUNIA AND 52 ORS Versus DR. BHUPEN TALUKDAR, AES AND ANR	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	MS. N BORAH MR S DUTTA (r-2) MR U.SARMAH (r-2)
45	Cont.Cas(C)/428/2023 FIXED	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHRS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. B GOGOI
	WITH			
46	Cont.Cas(C)/349/2023	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
47	Cont.Cas(C)/479/2023	MINTU BARMAN Versus RAVI SHANKAR PRASAD AND 2 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
48	Cont.Cas(C)/518/2023	NABENDU BHATTACHARJEE Versus NARAYAN KONWAR AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI MR R.CHANDA	
49	Cont.Cas(C)/647/2023	ISMAIL HOQUE AND 8 ORS. Versus NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR B KAUSHIK (R-1)
50	Cont.Cas(C)/732/2023	ABDUL MAZID Versus SURANJANA SENAPATI AND 2 ORS	MR. D A KAIYUM MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	MR S M T CHISTIE (R-2) MR. N J KHATANIAR (R-3)
51	Cont.Cas(C)/110/2024	DHANASHREE KALITA Versus AMAR JYOTI BARMAN	MR D MAHANTA	MR. B CHOUDHURY MR P NAYAK

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
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7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



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[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/51/2024	SURAJ PRASAD Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(CrI.)/459/2024 in CRL.A(J)/51/2024	SURAJ PRASAD Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
ORDERS				
2	Mat.App./70/2017 FIXED, WITH LCR	XXXX XXXX Versus XXXX XXXX	MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX	MS.R DEVI	
	WITH I.A.(Civil)/1943/2023 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX		MR. A R TALUKDAR
3	CRL.A(J)/88/2022 4 Y 11 M 0 D :WITH P.B.-2, WITH LCR 5 FILES	MD. SAMSUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	MR M AHMED (R-2) MR A. ALI (R-2) PP, ASSAM
4	CRL.A(J)/99/2022 1 Y 10 M 26 D :WITH OFFICE NOTE, WITH LCR 5 FILES, P.B.- 2	BASAN KISHAN Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/123/2022 5 Y 3 M 15 D :WITH P.B.- 2, WITH LCR 6 FILES	GAJEN BAURI Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
6	Crl.A./131/2022 WITH P.B.- 2, WITH LCR 5 FILES	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GONI (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) PP, ASSAM
7	Crl.A./19/2023 B/O, WITH OFFICE NOTE, WITH LCR 4 FILES, P.B. -3	HAREN BORAH Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA	PP, ASSAM

8	CRL.A(J)/85/2023 WITH OFFICE NOTE, WITH LCR 4 FILES	BOGA PANIKA Versus THE STATE OF ASSAM		PP, ASSAM
9	Crl.A./381/2023 WITH OFFICE NOTE, WITH LCR 5 FILES	RAJEN KHUDAL @ SARUBHAI Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
10	Crl.A./433/2023 WITH OFFICE NOTE, WITH LCR 4 FILES	BUDHESWAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MS. M NEOG	MS. M BORAH (R-2) PP, ASSAM
11	I.A.(Civil)/1647/2023 in Mat.App./3983/2023 WITH Mat.App./3983/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX XXXX XXXX Versus XXXX XXXX	MR. R DE MS. D PATHAK MR. R DE	DR. N DEKA MS P CHAKRABORTY MS N MANSURI
12	I.A.(Civil)/3316/2023 in Mat.App./13088/2023 WITH Mat.App./13088/2023 (Filing Number)	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MR. A K BHUYAN MS. N CHOUDHURY MR. A K BHUYAN	MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY
13	Mat.App./7/2024 B/O WITH I.A.(Civil)/755/2024 in Mat.App./7/2024	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM PP, ASSAM
14	Crl.A./11/2024 WITH LCR 4 FILES	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
15	Crl.A./111/2024 WITH OFFICE NOTE, WITH LCR 8 FILES (SCANNED)	AJOY BASUMATARY @ AJOY @ B.BUHUM @ BIRKHANG BASUMATRY AND 7 ORS. Versus THE NATIONAL INVESTIGATION AGENCY	MR. A K BHATTACHARYYA MR. R DE MR D K BHATTACHARYYA A GAUTAM	SC, NIA
16	I.A.(Crl.)/263/2024 WITH OFFICE NOTE, FIXED in Crl.A./1895/2024 WITH Crl.A./1895/2024 (Filing Number) WITH I.A.(Crl.)/1896/2024 (Filing Number)	MD. RAHMAN ALI Versus THE STATE OF ASSAM AND ANR. RAHMAN ALI Versus THE STATE OF ASSAM AND ANR. H RAHMAN ALI Versus THE STATE OF ASSAM AND ANR. H	MR. P BORAH MRS K M SAIKIA MR. P BORAH MR. P BORAH	PP, ASSAM
17	I.A.(Crl.)/483/2024 in Crl.A./4290/2024 WITH Crl.A./4290/2024 (Filing Number)	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR. SUREN KHODAL Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN MR B SHARMA	PP, ASSAM
HEARING				
18	Crl.A./393/2019 FIXED, WITH OFFICE NOTE, WITH LCR 4 FILES, P.B.-6	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB

	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/426/2024 in CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
19	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
20	WITH CrI.A./360/2019 <u>5 Y 1 M 2 D :</u>	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(CrI.)/429/2024 in CrI.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
21	CRL.A(J)/35/2020 <u>4 Y 9 M 29 D :</u> WITH LCR 4 FILES, P.B - 2	ASHISH KARMAKAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
22	CRL.A(J)/38/2020 <u>4 Y 9 M 13 D :</u> WITH P.B.- 2, WITH LCR 5 FILES	PANDEY MUNDA Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
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8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2107/2024 FIXED	MITRA CHAKRABORTY (KANU) Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
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10)	MS. N M DEKA	24-05-2024	To	28-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/273/2024	TOMEJ KHAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
2 WP(C)/1376/2024	NOREN MORAN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. N BORPATRAGOHAİN MR. D GOGOI	SC, FOREST
3 WP(C)/2505/2024 B/O	JAVED IQBAL MAZUMDER Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
4 WP(C)/2527/2024 FIXED	TUHIN DAS AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC. P.F.
5 WP(C)/2695/2024	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
6 WP(C)/2703/2024	BHUPENDRA GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S H RAHMAN MR. M AHMED	SC, CO OP
7 WP(C)/2710/2024	SUKUR SING TERON AND 63 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
8 WP(C)/2712/2024	CHANDRABHAN NESSA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE
9 WP(C)/2714/2024	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	GA, ASSAM
10 WP(C)/2717/2024	ALL ASSAM KOCH ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS C DAS MS. M BORGHOAIN	SC, WATER RESOURCE
11 WP(C)/2719/2024	DILJAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MD. I H KHAN MR K ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE

12	WP(C)/2720/2024	RENU GHATOWAR AND 14 ORS Versus THE UNION OF INDIA AND 11 ORS	MR S NEOGI MR. N J KHATANIAR PRAKASH BORAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, PWD
13	WP(C)/2722/2024	RAJIB AGARWALA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	WP(C)/2723/2024	RUPESWAR KALITA Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
15	WP(C)/2728/2024	VEERPRABHU AUTO PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION DY.S.G.I.
ORDER (STAY VACATING)				
16	I.A.(Civil)/155/2021 in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
17	I.A.(Civil)/993/2024 FIXED in WP(C)/5276/2023 WITH WP(C)/5276/2023	SUDIR CHANDRA SAHA, Versus DR. BICHITRA KUMAR DOLEY, DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. D M NATH	MR B D DAS
ADMISSION				
18	WP(C)/1294/2017	RAHUL AMEEN Versus THE STATE OF ASSAM and 3 ORS.	DR G J SHARMA MS.M AHMED MS.P SHARMA MD.A KUDDUS	GA, ASSAM
19	WP(C)/7239/2017 FIXED	ASHOK KR. SEN and ANR. Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
20	WITH WP(C)/863/2020	HEMA RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
21	WITH WP(C)/1910/2020	KAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
	WITH I.A.(Civil)/1526/2024 in WP(C)/1910/2020	KHAGEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	SC, HEALTH

22	WP(C)/5018/2020 B/O	ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r-14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD
23	WP(C)/3493/2021 WITH F.A 66/1969 (D/O), FIXED	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
24	WP(C)/6623/2022	MINAKSHI BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	GA, ASSAM
25	WP(C)/220/2023	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. R S MISHRA MR. P BORDOLOI	SC, NHA SC, PWD
26	WP(C)/222/2023	JAL HOQUE MUCHALLI AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC, BTC
27	WP(C)/239/2023	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
28	WP(C)/259/2023	HYDROJEN MUCHAHARY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
29	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	WITH I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	WITH I.A.(Civil)/1010/2024 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
30	WP(C)/1717/2023	M/S MUKESH AND SONS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE
31	WP(C)/1880/2023	ANUPAM KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, HEALTH
32	WP(C)/2877/2023 FIXED	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, APDCL
33	WP(C)/4631/2023 FIXED	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
34	WITH Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
35	WITH Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	

36	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
37	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
38	WP(C)/5241/2023 B/O	ANJUWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	M. HOSSAIN MD M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
39	WP(C)/6249/2023 B/O	ARUN DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM MR. T K BHUYAN (R-5,6)
40	WP(C)/550/2024 FIXED	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM
41	WP(C)/1689/2024	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
42	WP(C)/1707/2024	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
43	WP(C)/1745/2024 B/O	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
ORDERS				
44	I.A.(Civil)/2744/2017 in WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY
	WITH WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 8 ORS	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
45	WP(C)/5920/2018 FIXED	RAJ KUMAR BAJAJ Versus THE STATE OF ASSAM AND 2 ORS	MR. M KATAKI	GA, ASSAM MR. T ISLAM (R-3) MS F AHMED (R-3)
46	WP(C)/5588/2021	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	MR. D K BAGCHI (R-1 TO 7) ASSTT.S.G.I. MR. D BAGCHI SC, BSNL
47	WP(C)/6212/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
48	WP(C)/971/2022	TAMEZ ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	GA, ASSAM
49	WP(C)/1235/2022 WITH FA 10/1978 FA 11/1978 (BOTH D/O)	UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH	GA, ASSAM

50	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
51	WP(C)/6460/2022	RINKU NATH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
52	I.A.(Civil)/7/2024 in WP(C)/8238/2017	THE NATIONAL HIGHWAY AUTHORITY OF INDIA Versus RAJEN GOGOI and 41 ORS.	SC, NHAI	MR. S BORTHAKUR
53	WITH WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE DY.S.G.I.
54	MC/11/2024 IN WP(C) 2021/14 (D/O) in WP(C)/2021/2014	BIMAL SEAL Versus THE UNION OF INDIA and 2 ORS		
54	I.A.(Civil)/157/2024 in WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC. G.M.C.
55	WITH WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
55	WP(C)/300/2024	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
56	WP(C)/1466/2024	MOYNUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1489/2024	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
2 Bail Appln./1494/2024	MUZZAMIL HOQUE Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
<u>TOP OF THE LIST</u>			
3 RFA/29/2010 WITH LCR, WITH PAPER BOOK	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S K GHOSH MR.S P CHOUDHURY
WITH CO/2/2011 in RFA/29/2010	BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,		
WITH MC/3456/2013 in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS		
WITH I.A.(Civil)/1856/2017 in RFA/29/2010	BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN

	WITH I.A.(Civil)/282/2022 in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	
4	MFA/77/2013 WITH LCR	M/S. BHAWANI TRADING CO. Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MRS.U CHAKRABORTY SC, NF RLY
MOTION				
5	CRP(IO)/172/2024	LATIKA BARUAH AND ANR Versus RAKHAL DAS AND 3 ORS	MR D KALITA	
ADMISSION				
6	MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2)
	WITH I.A.(Civil)/3779/2017 in MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	
7	Crl.Rev.P./360/2023 FIXED	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM
8	Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R- 2,3,4,5,6) MR. B HUSSAIN (R- 2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
9	RFA/6/2024	THE CHIEF ENGINEER, IRRIGATION DEPARTMENT AND 2 ORS Versus SHRI BISWAJIT CHOUDHURY AND ANR	DR.B AHMED MR. A K AZAD	MR.S P ROY(R- 1&2) MR.K RAJBONGSHI(R- 1&2) MR.A CHAKRABORTY MS.A TALUKDAR(R- 1&2) MR A K RAI (R-1 & 2) MR.T R ROY(R- 1&2) FOR CAVEATOR
10	MACApp./226/2024	ARUNA SONOWAL @ ARUNA HAZARIKA SONOWAL AND ANR. Versus JEHERUL ISLAM AND 4 ORS.	MR. B K JAIN	
ORDERS				
11	Test.Cas./2/2007 WITH LCR	DIPTY BORTHAKUR Versus ARUNA CHAKRABORTY and ORS	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARJEE	MRS.B ACHARYA MS.S SARMAR- 1and2 MS.N M DEKA(R- 1&2)
	WITH CO/1/2012 in Test.Cas./2/2007	ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.S K GOSWAMI MSB ACHARYYA	MR.T J MAHANTA MS.P BHATTACHARJEE
	WITH MC/1782/2012 in Test.Cas./2/2007	ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.S K GOSWAMI MSB ACHARYYA	MR.T J MAHANTA MS.P BHATTACHARJEE
12	WITH Test.App./4/2011	SMT. ADITY SARMA, Versus SMT. ARUNA CHAKRAVARTY and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA	MR.P BORA MS.S SARMA(R-1) MS.N M DEKA(R-1) MS.P MAZUMDAR(R-1) MR.J KOTOKY

13	FAO/29/2013 CAVT. NO. 1243/2013 WITH LCR	PURABI RANI KURI Versus THE M.C., SHYAM SUNDAR HIGH SCHOOL and 8 ORS.	MR.R SARMA MR. D MAZUMDAR	MR.R C PAUL MS.S ROY FOR CAVEATOR
14	RFA/62/2013 WITH LCR	M/S. PRITHVI TEA CO. P LTD. Versus M/S. MANIPUR TEA CO. P LTD. and ORS.	MR.A DAS MR.G KHANDELIA	MR.R P KAKOTI MR.A C SARMA MR.A K DUTTA MR.B HALDAR MR.S SUTRADHAR(R- 2&3)
15	FAO/16/2015 WITH LCR	INTAJ ALI AHMED Versus MRS JARJISH ARA AHMED and 3 ORS	MR.A ROSHID MR.A MOBARAQUE	MR.G KHANDELIA(R-1)
16	MACApp./68/2015 WITH LCR	SMT BIJAYA DAS Versus UNITED INDIA INSURANCE CO and 2 ORS	MR.A R AGARWALA MR.R D BHUYAN	MR. K K DEY MR. K K DEY MR.B K PURKAYASTHAR-1 MR V K BAROOAH MR V K BAROOAH MS.U K PURKAYASTHA(R-1)
17	I.A./1312/2015 in MACApp./257588/2015	SMT. DIPALI DAS Versus MD. SAHID ALI and 2 ORS,	MR.S K SINGHA MR.D GOSWAMI MR.S M BARUAH	MR.R ISLAM (R-1) MS.M CHOUDHURYR-3 MR. A MANNAF (r-1) MRA K AHMED(R-1) MR.S DUTTA(Sr.Adv.)(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MD A S ALI (r-1)
	WITH MACApp./257588/2015 (Filing Number)	SMTI DIPALI DAS Versus UNITED INDIA INSURANCE CO and 2 ORS		
18	I.A./2725/2015 in MACApp./252428/2015	SMTI RINA PATOR and ANR, Versus DIVISIONAL MANAGER,	MR.M TALUKDAR MS.D KALITA	MSP DEHINGIA(R-2) MS.M CHOUDHURY(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2)
	WITH MACApp./252428/2015 (Filing Number)	SMTI RINA PATOR and ANR Versus SRI SHYAM SUNDAR SHARMA and ANR		
19	FAO/44/2016 WITH LCR	SRI MONOJ KUMAR DAS and ANR Versus SRI MIHIR RANJAN DAS and 9 ORS	MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM MR.A DHAR(R- 1&2) MS.C DAS(R- 1&2) MRK K DAS(R- 1&2)
	WITH I.A.(Civil)/1915/2016 in FAO/44/2016	SRI MONOJ KUMAR DAS and ANR Versus SRI MIHIR RANJAN DAS and 9 ORS	MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM
20	MACApp./83/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMT KALPANA GHOSH and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	
	WITH I.A./1316/2016 in MACApp./83/2016	UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. KALPANA GHOSH	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	
21	LA.App./3/2017	THE G.M. CON., NF RLY. Versus HARENDRA KUMAR and ANR.	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE
22	LA.App./4/2017	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA and 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	MR.J DAS MR.S DUTTA MS.A DAS

23	I.A.(Civil)/457/2018 in MACApp./82/2018	SRIMATI BARNALI SAIKIA BORA and 3 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD.	MR. K K DUTTA MS. R BORAH	MR. K K BHATTA MR. A D CHOUDHURY MR. A D CHOUDHURY MS R DEVI
	WITH MACApp./82/2018	SRIMATI BARNALI SAIKIA BORA and 3 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD.	MR. K K DUTTA MS. R BORAH	MR. R GOSWAMI (r-1) MS. P BORTHAKUR (r-1)
24	I.A.(Civil)/3350/2018 in MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA
	WITH MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
25	I.A.(Civil)/2589/2018 in MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	MR. R GOSWAMI MR D MONDAL DR. UTPALJEET BARUAH MS. M SAIKIA MR. P SARMA MS. P BORTHAKUR
	WITH I.A.(Civil)/2589/2018 in MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	MR. R GOSWAMI MR D MONDAL DR. UTPALJEET BARUAH MS. M SAIKIA MR. P SARMA MS. P BORTHAKUR
26	I.A.(Civil)/2381/2019 in MACApp./12982/2018	SMTI. BABITA HAZARIKA AND 4 ORS. Versus SRI BHAKTI NATH AND 2 ORS.	MR S DEKA	MR. K K BHATTA (r-2)
	WITH MACApp./12982/2018 (Filing Number)	SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS		
27	I.A.(Civil)/3427/2019 in MACApp./14415/2019	M/S T. K ENGINEERING CONSORTIUM PVT. LTD Versus SRI KUSARAM SONOWAL AND 4 ORS	MR. A DUTTA MR. S K DEORI MS. SOMILA MR. B DEORI	
	WITH MACApp./14415/2019 (Filing Number)	M/S T. K ENGINEERING CONSORTIUM PVT. LTD Versus SRI KUSARAM SONOWAL AND 4 ORS		
28	I.A.(Civil)/3803/2019 in MACApp./15808/2019	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS Versus SAMBORLANG KHARJANA AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. K K BHATTA (r-2) MS JONA TALUKDAR (r-2)
	WITH MACApp./15808/2019 (Filing Number)	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS Versus SAMBORLANG KHARJANA AND ANR		
29	RFA/17/2020 WITH LCR	SRI SUJIT PAUL Versus SRI SARJAN DAS MITTAL	MR J SHARMA MR. D J NATH MR. H J RAI	
30	MACApp./145/2020 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PHULMATI KRAMSAPI AND 10 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR D K KALITA (R1-R6) MR. K K PARASAR (R1-R6) MR. H K SUT (R1-R6)
31	MACApp./301/2021	SMTI PURNIMA DAS AND 3 ORS Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. S K SINGHA MR. B KUMAR	MR S MUKTAR MS. M CHOUDHURY (r-1) MS C BORAH (r-1)

32	I.A.(Civil)/2425/2021 in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN MR D J HALOI
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
33	I.A.(Civil)/1465/2022 in MACApp./5897/2020	ON THE DEATH OF MUSTT JABEDA KHATUN HER LEGAL HEIRS ASMA BEGUM @ ACHMA BEGUM AND 4 ORS Versus THE RELIANCE GENERAL INSURANCE COMPANY LIMITED AND 3 ORS	MR T H HAZARIKA MR M CHETIA MS. M M KALITA MR A RASHID	
	WITH MACApp./5897/2020 (Filing Number)	ON THE DEATH OF MUSTT JABEDA KHATUN HER LEGAL HEIRS ASMA BEGUM @ ACHMA BEGUM AND 4 ORS Versus THE RELIANCE GENERAL INSURANCE COMPANY LIMITED AND 3 ORS (D)		
34	I.A.(Civil)/2193/2022 in MACApp./252/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RAHINI KALITA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A N AHMED
	WITH MACApp./252/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RAHINI KALITA AND 2 ORS. B	MR. S K GOSWAMI	
35	I.A.(Civil)/2991/2022 in MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
	WITH MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
36	I.A.(Civil)/3312/2022 in MACApp./9831/2022	MD. FAZAL ALI @ FAZAL HAQUE Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. S ROY MR. M H LASKAR	MR. M RAHMAN (r- 2) MR. S RANA (r- 2) MR. J KALITA (R-1)
	WITH MACApp./9831/2022 (Filing Number)	FAZAL ALI @ FAZIL HAQUE. Versus M/S ORIENTAL INSURANCE CO . LTD AND 2 ORS A	MR. S ROY	
37	I.A.(Civil)/3627/2022 in MACApp./14526/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS.	MR S DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA (R4) MS. R D MOZUMDAR (r-4) MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS. C MOZUMDAR (r-4) MS U DAS (r-1) MR. S P SHARMA (r-4) MS C BORAH (R4)
	WITH MACApp./14526/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS. H	MR S DUTTA	
38	MC/14/2023 IN MACApp./282/2021 (D/O) in MACApp./282/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P D NAIR
39	CRP(IO)/281/2023 B/O	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	MR. P K GARODIA RIYAZ KHAN
	WITH I.A.(Civil)/2842/2023 in CRP(IO)/281/2023	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS	MR. S R GOGOI C. SARMAH	

40	I.A.(Civil)/1061/2023 in MACApp./10144/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./10144/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS		
	WITH I.A.(Civil)/3239/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/873/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1062/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
41	I.A.(Civil)/1245/2023 in MACApp./3867/2023	NATIONAL INSURANCE COMPANY LTD. Versus PANCHAMI RABHA AND 2 ORS	MR T KALITA MR. A KAKATI	MR. DITUL DAS (r-1) A ACHARJEE(r-1)
	WITH MACApp./3867/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus PANCHAMI RABHA AND 2 ORS. A	MR T KALITA	
	WITH I.A.(Civil)/3869/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus PANCHAMI RABHA AND 2 ORS. A	MR T KALITA	
42	I.A.(Civil)/1468/2023 in MACApp./5361/2023	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR.	MR. M DUTTA MS S DEV MS N RAI	
	WITH MACApp./5361/2023 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR. B	MR. M DUTTA	
43	I.A.(Civil)/1627/2023 in RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	WITH RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
44	I.A.(Civil)/1728/2023 WITH LCR 4 FILES in MACApp./6656/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BIBI AND 5 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. K R PATGIRI (R-2) MR. R GOSWAMI (R-4) MR. M KHAN (R-1) MS. M SAIKIA (R-4) MS. P BORTHAKUR (R-4) MR A K DAS (R-1) MS J AKTAR (R-1) MS. D. DEVI (R-2)

	WITH MACApp./6656/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BIBI AND 5 ORS. A	MR. S DUTTA	
	WITH I.A.(Civil)/6657/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BIBI AND 5 ORS. A	MR. S DUTTA	
45	I.A.(Civil)/2143/2023 in MACApp./1096/2023	FARUK AHMED AND ANR. Versus SIHAB UDDIN AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	
	WITH MACApp./1096/2023 (Filing Number)	FARUK AHMED AND ANR Versus SIHAB UDDIN AND 2 ORS H	MR. M H LASKAR	
46	I.A.(Civil)/2160/2023 WITH LCR in MACApp./980/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA	
	WITH MACApp./980/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
47	I.A.(Civil)/2378/2023 in MACApp./9094/2023	RAMJANI BEGUM AND ANR. Versus MD. TARIKUDDIN AHMED AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. R J DAS (R3)
	WITH MACApp./9094/2023 (Filing Number)	RAMJANI BEGUM AND ANR. Versus TARIKUDDIN AHMED AND 2 ORS. B	MR. A R AGARWALA	
48	I.A.(Civil)/2568/2023 FIXED in RFA/10122/2023	KANCHAN BALA DAS AND 4 ORS. Versus BINOD GOYARI AND 2 ORS.	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
	WITH RFA/10122/2023 (Filing Number)	KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B	MR. M SARANIA	
49	I.A.(Civil)/3272/2023 in MACApp./11473/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NILAKSHI DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR S DAS (R-4) MR. N. DEBNATH (R-1 & 3)
	WITH MACApp./11473/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus NILAKSHI DEKA AND 4 ORS. A	MR SISHIR DUTTA	
	WITH I.A.(Civil)/11474/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus NILAKSHI DEKA AND 4 ORS. A	MR SISHIR DUTTA	
50	I.A.(Civil)/3438/2023 in MACApp./8177/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PARBATI DEVI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR. P BORDOLOI
	WITH MACApp./8177/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus PARBATI DEVI AND 4 ORS (A)	MS. R D MOZUMDAR	
51	I.A.(Civil)/3566/2023 in MACApp./12778/2023	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS	MR. R GOSWAMI	

WITH
[MACApp./12778/2023](#)
(Filing Number)

UNIVERSAL SOMPO GENERAL
INSURANCE COMPANY LTD.
Versus
MAZEDA KHATUN AND 5 ORS B

MR. R GOSWAMI

WITH
[I.A.\(Civil\)/14519/2023](#)
(Filing Number)

UNIVERSAL SOMPO GENERAL
INSURANCE COMPANY LTD.
Versus
MAZEDA KHATUN AND 5 ORS B

MR. R GOSWAMI

52 [I.A.\(Civil\)/1189/2024](#)
FIXED
in RFA/2588/2024

THE ASSAM POWER DISTRIBUTION
COMPANY LIMITED AND 2 ORS.
Versus
SAHIDA BEGUM LASKAR AND 7 ORS.

MR. P N GOSWAMI
MR. K P PATHAK
MR. R BORA

WITH
[RFA/2588/2024](#)
(Filing Number)

THE ASSAM POWER DISTRIBUTION
COMPANY LTD AND 2 ORS
Versus
SAHIDA BEGUM LASKAR AND 7 ORS B

MR. P N GOSWAMI

53 [I.A.\(Civil\)/1412/2024](#)
WITH LCR
in RFA/74/2019

KRISHNA PURKAYASTHA @ KRISHNA
BANIK AND ANR
Versus
LAKHI BANIK AND 4 ORS

MR. P K ROY
MR. S K CHAKRABORTY
MRS. A CHAKRABORTY
MS. M DUTTA

GA, ASSAM
MS S CHAKRABORTY
(LEGAL AID COUNSEL)

WITH
[RFA/74/2019](#)

KRISHNA PURKAYASTHA @ KRISHNA
BANIK AND ANR
Versus
GAUTAM BANIK AND 6 ORS.

MR. P K ROY
MR. S K CHAKRABORTY
MRS. A CHAKRABORTY
MS. M DUTTA

GA, ASSAM
MS S CHAKRABORTY
(LEGAL AID COUNSEL)

WITH
[I.A.\(Civil\)/2489/2019](#)
in RFA/74/2019

KRISHNA PURKAYASTHA @ KRISHNA
BANIK AND ANR
Versus
GAUTAM BANIK AND 6 ORS.

MR. P K ROY
MR. S K CHAKRABORTY
MRS. A CHAKRABORTY
MS. M DUTTA

GA, ASSAM

WITH
[I.A.\(Civil\)/801/2024](#)
in RFA/74/2019

KRISHNA PURKAYASTHA @ KRISHNA
BANIK AND ANR
Versus
LAKHI BANIK AND 4 ORS

MR. P K ROY
MR. S K CHAKRABORTY
MRS. A CHAKRABORTY
MS. M DUTTA

GA, ASSAM

HEARING

54 [Test.App./4/2014](#)
PART-HEARD, WITH LCR, B/O

RANJITA GHOSH
Versus
MEERA SARKAR and ANR.

MR.S K JAIN
MR.P MAHANTA
MR.T C KHETRI

MR.A K PAUL
MS.S DEY
MR.D CHOUDHURY
MR.P SEN

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1496/2024	SAHADEB RABHA AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1459/2024 FIXED	NURUDDIN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
3	WITH Bail Appln./1457/2024	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
4	AB/741/2024 FIXED	SAMIR CHOUDHURY Versus THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
5	AB/1168/2024 FIXED	BANITA BORO Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP/57/2024	MD. HABIBUR RAHMAN Versus ON THE DEATH OF MD. GAZANFAR ALI	MR. M U MAHMUD MR. A GONI MR S H MAHMUD MR S ISLAM	
2 CRP/58/2024	SHYAM LAL SHARMA Versus M/S ANKIT METAL AND POWER LTD.	MR J C GAUR MR. U C DAS	
ADMISSION			
3 Tr.P.(C)/53/2022	SURINDER KOUR Versus AMARDEEP SINGH	MR. K K DEY MR V K BAROOAH	MR. A CHAMUAH MR. A BHATTACHARYYA
4 CRP/178/2023 FIXED	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. D P BORAH MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
5 FAO/36/2024 CAVT. NO.02432/024,	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
WITH I.A.(Civil)/1530/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.			
6 RSA/216/2019 B/O	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR S DAS MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS MR. A KHANIKAR	MR. R BARUAH (r-1) MR. A IKBAL (r-1) MS. M NATH (r-1)
WITH I.A.(Civil)/3276/2019 in RSA/216/2019	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR. M K MAJUMDAR MR. A KHANIKAR	

	WITH I.A.(Civil)/983/2023 in RSA/216/2019	MD. AKKASH ALI, Versus SRI KESHOB SAIKIA,	MR. M K MAJUMDAR MR. A IKBAL	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR B KALITA
7	WITH RSA/115/2018 WITH LCR	SRI KESHAB SAIKIA Versus MD ABDUL MAQNNAN FARUKI ANR	MR. A K PURKAYASTHA MR.M K MAJUMDAR MR.B KALITA MS P YADAV	MR.R BARUAH(R- 1&2) MR. R BARUAH MR.A IKBAL(R- 1&2) MR.S ALI(R- 1&2) MS. M NATH
	WITH I.A.(Civil)/992/2023 in RSA/115/2018	MD. AKASH ALI Versus SRI KESHAB SAIKIA,	MR. A IKBAL	
8	RSA/11/2023	SUBHAS RABHA @ SUBHAS CH. RABHA Versus LUDHAN RABHA AND 2 ORS .	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	MR. A C SARMA (R-1) MR. G C BORAH (r-1)
	WITH I.A.(Civil)/163/2023 in RSA/11/2023	SUBHAS RABHA Versus LUDHAN RABHA AND 2 ORS .	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	
9	RSA/77/2023	JAKARIA AHMED AND 2 ORS. Versus DIVISIONAL FOREST OFFICER (T) AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR J M SULAIMAN	GA, ASSAM GA, ASSAM SC, FOREST
10	RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	
	WITH I.A.(Civil)/3549/2023 in RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	
ORDERS				
11	RSA/57/2005 FIXED	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI
	WITH I.A.(Civil)/1362/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH I.A.(Civil)/1363/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM

	WITH I.A.(Civil)/1364/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
12	RSA/172/2010 WITH LCR	SUKHENDRA KISHORE KAR and ANR Versus SUBHAS CHANDRA BISWAS and 3 ORS	MR.B K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	
13	LA.App./60/2014 WITH LCR, FIXED	N F RAILWAY Versus PURNA RAM DAS and 3 ORS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
14	WITH LA.App./30/2012	NORTH EAST FRONTIER RAILWAY, Versus BIPIN NATH and ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
15	WITH LA.App./14/2014	N F RAILWAY Versus DEBEN NATH	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
16	WITH LA.App./15/2014	N F RAILWAY Versus KHAGEN KOCH and 2 ORS..	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
17	WITH LA.App./57/2014	N F RAILWAY Versus CHINA RAM DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
18	WITH LA.App./58/2014	N F RAILWAY Versus PRABIN CH. THAKURIA	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
19	WITH LA.App./59/2014	N F RAILWAY Versus KHAGEN CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
20	WITH LA.App./61/2014	N F RAILWAY Versus LOHIT CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
21	WITH LA.App./62/2014	NORTH EAST FRONTIER RAILWAY, Versus MOHAN CH. DAS and 3 ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
22	MFA/37/2015 WITH LCR	RANVIJAY PRATAP SINGH Versus M/S JAIHIND PROJECTS LTD. and 9 ORS,	MR.M K CHOUDHURY MR.S DUTTA MR.A J HAZARIKA MRS.B GOYAL MR.T N SRINIVASAN	MR.P J SAIKIA (R-1, 2 & 4) MS.M KECHII(R-1, 2 & 4) MR.R S MISHRAR-1, 2 and 4
23	Test.Cas./2/2017 FIXED	SMTI BINA KALITA BORO Versus SMTI PURNIMA BORO and 3 ORS	MSB DEVI MR.R SARMA MS.R KALITA	
24	WITH I.A.(Civil)/1818/2017 in Test.Cas./2/2017	SMTI BINA KALITA BORO Versus SMTI PURNIMA BORO and 3 ORS	MSB DEVI MR.R SARMA MS.R KALITA	
24	RSA/209/2017 WITH LCR	SRI PANKAJ KUMAR DAS @ PANKAJ DAS Versus SMTIMADHABI MAZUMDER	MR.G C PHUKAN MR.K GOGOI	MR.P C DEY MR.I HAQUE MS.S PAUL
25	RSA/355/2017 WITH LCR, FIXED	MUSTT RABEYA KHATUN BIBI Versus THE STATE OF ASSAM and 7 ORS	MR.A T SARKAR MR.A ALAM MD K RAHMAN MS.R RAHMAN	MR. C K S BARUAH

26	I.A.(Civil)/873/2019 in RSA/177/2018	SMTI. KAMALA MANDAL AND ANR Versus ON THE DEATH OF HAREN MANDAL, HIS LEGAL HEIRS REPRESENTING AND 8 ORS.	MR. B CHAKRAVARTY MR. U DAS	MR. R ALI
	WITH RSA/177/2018	SMT KAMALA MANDAL Versus SRI HAREN MANDAL @ HERENDRA MANDAL	MR. B CHAKRAVARTY MR. U DAS	MR. H NATH (R4-R9) MR. R J BORDOLOI (R3) R SARMAH (R4-R9) MR. R ALI (R3)
	WITH I.A.(Civil)/2178/2018 in RSA/177/2018	SMT KAMALA MANDAL AND ANR Versus SRI HAREN MANDAL @ HERENDRA MANDAL AND 8 ORS	MR. B CHAKRAVARTY MR. U DAS	MR. H NATH (R4-R9) MR. R J BORDOLOI (R3) R SARMAH (R4-R9) MR. R ALI (R3)
	WITH I.A.(Civil)/874/2019 in RSA/177/2018	SMT. KAMALA MANDAL AND ANR Versus ON THE DEATH OF HAREN MANDAL, HIS LEGAL HEIRS REPRESENTING AND 8 ORS	MR. B CHAKRAVARTY MR. U DAS	MR. R ALI
	WITH I.A.(Civil)/875/2019 in RSA/177/2018	SMT. KAMALA MANDAL AND ANR Versus ON THE DEATH OF HAREN MANDAL, HIS LEGAL HEIRS REPRESENTING AND 8 ORS.	MR. B CHAKRAVARTY MR. U DAS	MR. R ALI
	WITH I.A.(Civil)/876/2019 in RSA/177/2018	SMT KAMALA MANDAL Versus ON THE DEATH OF HAREN MANDAL, HIS LEGAL HEIRS REPRESENTING AND 8 ORS	MR. B CHAKRAVARTY	MR. R ALI
	WITH I.A.(Civil)/877/2019 in RSA/177/2018	SMT. KAMALA MANDAL AND ANR Versus ON THE DEATH OF HAREN MANDAL, HIS LEGAL HEIRS REPRESENTING AND 8 ORS.	MR. B CHAKRAVARTY MR. U DAS	MR. R ALI
	WITH I.A.(Civil)/878/2019 in RSA/177/2018	SMT. KAMALA MANDAL AND ANR Versus ON THE DEATH OF HAREN MANDAL, HIS LEGAL HEIRS REPRESENTING AND 8 ORS.	MR. B CHAKRAVARTY MR. U DAS	MR. R ALI
27	I.A.(Civil)/2925/2019 RSA/62/2009 (D/O), WITH LCR, FIXED in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA MR. R S DEORI, SC, SOIL CONSERVATION DEPTT. MR. T R GOGOI, G.A., ASSAM
	WITH I.A.(Civil)/2926/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	WITH I.A.(Civil)/2927/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
28	I.A.(Civil)/3866/2019 FIXED in RSA/276/2016	MD. FAKAR UDDIN BARBHUIYA AND 8 ORS Versus MD. FAIZUL HAQUE BARBHUIYA and 15 ORS	MR M J QUADIR	MR. N DHAR MR . B MALAKAR MR. T U LASKAR

	WITH RSA/276/2016	ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARGHUIYAN and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS	MR.S Y AHMED	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA
	WITH I.A.(Civil)/3865/2019 in RSA/276/2016	MD. FAKAR UDDIN BARBHUIYA AND 8 ORS Versus MD. FAIZUL HAQUE BARBHUIYA AND 14 ORS	MR M J QUADIR	MR. N DHAR MR . B MALAKAR MR. T U LASKAR
29	FAO/10/2021	TARUN CHANDRA MAZUMDAR Versus M/S NAMSIM DEVELOPERS (PVT) LTD. AND ANR.	MR. B NATH	MR. R ALI MR. T G BARUAH
30	RSA/105/2021 WITH LCR	IBRAHIM ALI LASKAR AND 5 ORS. Versus ABDUL HOQUE BARBHUIYA AND 8 ORS.	MR. N HAQUE G UDDIN MR H I CHOUDHURY MR M HUSSAIN MS. P ADHIKARI	MR. N H MAZARBHUIYAN (R-1 TO 9) MR. M H SAIKIA (R-1 TO 9) MR. N I MAZARBHUYAN (R-1 TO 9)
31	I.A.(Civil)/2312/2021 FIXED in Intest.Cas./10646/2021	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY MR F U BARBHUIYA (R1, R3, R5) MR. A H M R CHOUDHURY MS S DAS (R1, R3, R5)
	WITH Intest.Cas./10646/2021 (Filing Number)	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS. B	MR. N H MAZARBHUIYAN	
32	I.A.(Civil)/686/2022 RSA/25/2001(D/O), FIXED in RSA/25/2001	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUTT. TARIKUM BEGUM AND ANR	H A SARKAR MR. S BHATTACHARJEE MR. H A SARKAR	MR. SHEELADITYA
	WITH I.A.(Civil)/682/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/683/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/684/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/688/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUST TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/690/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
33	I.A.(Civil)/752/2022 in CRP/53/2020 (D/O) in CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR	MR P UPADHYAY MR A UPADHYAY	MR. A BHATTACHARJEE D J CHAKMA
34	FAO/3/2023 WITH LCR	DR. MAHBUB ALAM KHAN Versus NAZIR AHMED BARBHUIYA AND 6 ORS	MS. R CHOUDHURY MS S S ZIA	MR. S K GHOSH MS F AHMED
35	CRP/32/2023 WITH LCR	TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS.	MR. A DEB MR. S Z RAHMAN MR. O LASKAR	MR M RANA (R1) MD. I AHMED (R1) SC, BTC(3)

36	CRP(IO)/73/2023 B/O	MD. KARIM ALI Versus MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
37	I.A.(Civil)/162/2023 FIXED in MACApp./7873/2022 WITH MACApp./7873/2022 (Filing Number)	ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI H	MR. G C BORAH MR. G C BORAH	MR. R SARMA MS. J TAMULI
38	CRP(IO)/169/2023 FIXED	BHAVEN CH. SAIKIA Versus ARUP KASHYAP AND ANR.	MR. R ALI MR M KALITA MR. T G BARUAH	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
39	CRP(IO)/226/2023 B/O	ADALAT MIA Versus TAIZUDDIN AHMED	K U AHMED MS P SARMA MS N HASSAN	
40	I.A.(Civil)/235/2023 in RSA/199/2014 WITH RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) FOR CAVEATOR
	WITH MC/2192/2014 in RSA/199/2014 WITH MC/1057/2015 in RSA/199/2014	FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR.B ISLAM MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MS. L N CHOUDHURY MS. N BARUAH (R - 7) MD. M H CHOUDHURY MS. M DEORI MR. R ALI MR. C K S BARUAH (R - 2,3,4 and 6) SC, PWD (R - 1) MR. G BARUAH (R - 5) MR. S KHAN
	WITH I.A.(Civil)/236/2023 in RSA/199/2014 WITH I.A.(Civil)/238/2023 in RSA/199/2014	FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR.Z MUKIT MR.A SATTAR MR.B ISLAM	
	WITH I.A.(Civil)/253/2023 FIXED	MUSTT. FIROJA KHATUN, Versus MUSTT. RAJIA BEGUM and 10 ORS,	MR.A SARMA MR.T K BHUYAN MR.J DEKA	GA, ASSAM MS.L N CHOUDHURY SC, NHAI MR.N UPADHAYA MD.M H CHOUDHURY MS.S NATH MR.I CHOUDHURY MR.R AHMED MS.M DEORI MR.R ALI MS.S NASRAT MS.S KHAN SC, PWD
	WITH I.A.(Civil)/2936/2023 WITH LCR in Mat.App./40/2022	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA	
	WITH I.A.(Civil)/238/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA	
41	CRP(IO)/253/2023 FIXED	ON THE DEATH OF MAHABIR CHAND PARAKH, HIS LEGAL HEIRS- Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
42	I.A.(Civil)/2936/2023 WITH LCR in Mat.App./40/2022	XXXXXXX Versus XXXXXXX	MR. K SARMA MR. S BORUAH	MR. H R KHAN

	WITH Mat.App./40/2022	XXXX XXXX Versus XXXX XXXX	MR. K SARMA MR. S BORUAH	MS. R B BORA MR. M ALI MR. R ISLAM H R KHAN S BARO
43	Tr.P.(C)/36/2024 FIXED	AZMIRA BEGUM Versus RAFIKUL ISLAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	MR. A M AHMED P. GHOSH
44	I.A.(Civil)/252/2024 B/O in RSA/15918/2023	HEMEN PATOWARY AND 2 ORS. Versus NABA PATOWARY AND ORS.	MS F BEGUM MRS. S ROY MR S PAUL MS. P DASGUPTA	MR. S K GHOSH (R-3,4) MR. S K GHOSH (R-3,4) MS F AHMED MS F AHMED
	WITH RSA/15918/2023 (Filing Number)	HEMEN PATOWARY AND 2 ORS. Versus NABA PATOWARY AND ORS.	MS F BEGUM	
45	I.A.(Civil)/1464/2024 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
	WITH RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH MC/3414/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	
	WITH MC/3415/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	
	WITH MC/3416/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	
	WITH MC/2175/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH MC/2176/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH I.A.(Civil)/1764/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	
	WITH I.A.(Civil)/1765/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	MR. P P BARUAH

	WITH I.A.(Civil)/1697/2022 in RSA/23/2009	MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1698/2022 in RSA/23/2009	MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS	MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1465/2024 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1466/2024 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
46	I.A.(Civil)/1477/2024 WITH LCR, B/O in RSA/149/2023	MD HAJI ISMAIL ALI MAZUMDER, Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS.	MR M J QUADIR MR S S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR R I BHUYAN
	WITH RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
47	I.A.(Civil)/1498/2024 WITH LCR, B/O in RSA/148/2023	SAHAB UDDIN BARBHUIYA Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS	MR M J QUADIR MR. A K HANNAN	MR. N H MAZARBHUIYAN
	WITH RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
48	I.A.(Civil)/1533/2024 in MFA/423/2024	NATIONAL INSURANCE COMPANY LIMITED Versus JIABUR RAHMAN AND ANR.	MRS. S ROY	
	WITH MFA/423/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus JIABUR RAHMAN AND ANR. A	MRS. S ROY	
	WITH I.A.(Civil)/425/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus JIABUR RAHMAN AND ANR. A	MRS. S ROY	
		HEARING		
49	RSA/347/2017 WITH LCR, B/O	KEDAR MONDAL and 3. ORS Versus MUSSTT MISIRAN BEWA and 2 ORS	MS.S BHUYAN MR.P MAHANTA MS.P SAHARIA	MR. A K HUSSAIN MS. S HAZARIKA (R1 TO 3) MR A HAQUE (R1 TO 3) MR. A K DAS (R1 TO 3) MR. B HUSSAIN (R1 TO 3)
		STAY MATTERS		
50	Tr.P.(C)./78/2021	PALLABI DAS Versus BISWAJIT DAS	MR. S D PURKAYASTHA MS. S PHUKAN	
51	Tr.P.(C)./5/2022	SARMISTHA DEVI Versus RITTICK SARMA	MR. P MAHANTA MS. P SAHARIA	

52	Tr.P.(C)/88/2022	RAMESH AGARWAL Versus DEEPSIKHA AGARWAL	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN S R A NASER	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR
53	CRP(IO)/147/2023 B/O	MAHENDRA CHUTIA Versus KUKHESWARI DAS AND 12 ORS	MR. R SARMA MS D DAS	
54	CRP(IO)/290/2023 FIXED	MD. MAMAT ALI Versus SMTI. TRIPTI DAS	MR. R SARMA MS DIPALI DUTTA	MR. K M HASSAN

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOOND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1130/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD	RUPJYOTI BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
2 Bail Appln./1490/2024	MRINMOY BORGHAIN Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
3 Bail Appln./1492/2024	NIPU NATH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	PP, ASSAM
4 Bail Appln./1493/2024	SHOHAR ALI SIKDAR Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
MOTION			
5 Crl.Rev.P./196/2024	SURAJ SAIKIA Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MS K BARMAN MS. D. DEVI	PP, ASSAM
6 Crl.Pet./605/2024	DIMBESWAR DAS AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM
ADMISSION			
7 Crl.Rev.P./114/2017	RUNUMI PHUKAN Versus THE STATE OF ASSAM and ANR.	MS.M BORAH MR.B B BORAH MS.J CHETRY MS. S ROY (Legal Aid Counsel) MSL BARUAH	MR.D MOZUMDER(R-2) MR.I H SAIKIA(R-2) MR.K KALITA(R-2) MS.S KANUNGOER-2 PP, ASSAM
WITH			
8 Crl.Pet./485/2017	DILIP CHANDRA PHUKAN Versus RUNUMI PHUKAN and ANR.	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	MS.M BORAH-1 MR.B B BORAH(R-1) PP, ASSAM MSL BARUAH(R-1)
9 Crl.Pet./848/2018 WITH LCR 1 FILE	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
10 Crl.Pet./365/2019 B/O	FULLERTON INDIA CREDIT COMPANY LTD. (FICCL) Versus THE STATE OF ASSAM AND ANR.	Mukesh Sharma	MR. D J SARMA (R-2) MR. J PAUL (R-2) PP, ASSAM

	WITH I.A.(CrI.)/262/2024 in CrI.Pet./365/2019	SMFG INDIA CREDIT CO. LTD Versus THE STATE OF ASSAM AND ANR.	MR. M SHARMA MR S DEKA	MR. J PAUL (R-2) MR. D J SARMA (R-2) PP, ASSAM
11	CrI.Pet./489/2019 WITH LCR 3 FILES, B/O	DHANPATI BARMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. U K DEKA MR. D GOGOI	MR. S K SARKAR (R-2) MS. S DAS (R-2) MS. C BURAGOHAIN (R-2) PP, ASSAM
12	CrI.Pet./630/2020 WITH LCR 5 (1+2+2) FILES	KINGKINI PADMAPATI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS B BORA (R2) MR. A.I. AHMED MR J DAS (R2) PP, ASSAM
13	WITH CrI.Pet./334/2020	WALLIUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. M K DAS MOMI KALITA	MR. B P BORAH MR P J DUTTA MR R S RONGHANG PP, ASSAM
14	WITH CrI.Pet./34/2021	KINGKINI PADMAPATI Versus THE STATE OF ASSAM AND ANR.	MR D BHARDWAJ MR K TALUKDAR	PP, ASSAM
15	WITH CrI.Pet./737/2021	WALLIUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
16	CrI.Pet./339/2022 WITH LCR 1 FILE	ON THE DEATH OF AFZAL HUSSAIN HIS LEGAL HEIRS Versus INTAZ ALI	MR. A MOBARAQUE MR. M K SHARMA	MR. M C KALITA MR. M ALI
17	CrI.Rev.P./540/2022 WITH LCR 1 FILE	PRASHANJIT GHOSH Versus DIPANJALI NAHA GHOSH	MR. M U MAHMUD MS F N ZAMAN MS. R AHMED	MR. M K BORO
18	CrI.Rev.P./149/2023 WITH LCR 4 FILES	DEBAJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	MR. K K HANDIQUE (r-2) MRS V LAHON MS M BORA (r-2) PP, ASSAM
19	CrI.A./480/2023 B/O	GANESH SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
	WITH I.A.(CrI.)/1272/2023 in CrI.A./480/2023	GANESH SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
20	CrI.Pet./492/2023	KABIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A M S MAZUMDER GK GOGOI	MR. A H M R CHOUDHURY (R-2,R-3) PP, ASSAM
21	CrI.Pet./1052/2023	GAYATRI KAPUR Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2610/2023 WITH SCANNED COPY OF CASE RECORD	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
23	Bail Appln./2723/2023	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM

24	Bail Appln./2998/2023 WITH SCANNED COPY OF CASE RECORD	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
25	Bail Appln./3987/2023 WITH SCANNED COPY OF LCR, FIXED.	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	Bail Appln./44/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE LCR	AHMED HUSSAIN @ AHMOD HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	Bail Appln./338/2024 WITH SCANNED COPY OF CASE RECORD	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
28	Bail Appln./343/2024 WITH SCANNED COPY OF CASE LCR	GAUTAM SAHA AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
29	Bail Appln./429/2024 WITH SCANNED COPY OF CASE RECORD	ENNUSH ALI Versus THE STATE OF ASSAM AND ANR.	MR. H ALI MS S. BEGUM	PP, ASSAM
30	Bail Appln./453/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
31	Bail Appln./523/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
32	Bail Appln./556/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD	TAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
33	Bail Appln./816/2024	KRISHNA KAMAL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR B C MUCHAHARY MS A PAYENG	MR J A HASSAN, SPECIAL P.P. PP, ASSAM
34	Bail Appln./1131/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	MD. MUHAMMAD NADEER @ NAHEED KHAN @ NADEER Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. K KALITA MR. P DUTTA	PP, ASSAM
35	Bail Appln./1258/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	PANCHLAL SINGH Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
36	Bail Appln./1387/2024 FIXED	IKRAMUL ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
BAIL HEARING				
37	AB/719/2024 FIXED, WITH SCANNED COPY OF CASE RECORD WITH	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
38	AB/726/2024	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
39	AB/895/2024 FIXED	MD. JALALUDDIN Versus STATE OF ASSAM	MS B DEVI MS. S BORA S AHMED MR. P BORAH	PP, ASSAM
40	AB/957/2024 FIXED	HAYAT ALI PARAMANIK Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
41	AB/1074/2024 WITH OFFICE NOTE	RATAN KR. CHOUDHURY @ RATAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA	PP, ASSAM

ORDERS

42	Crl.Rev.P./86/2016 WITH LCR 2 FILES	M/S PADMAVATI AGRO FOODS Versus MILIND PARKAR and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.Z ANJUM(R- 1&2)
43	Crl.Pet./1189/2019	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
44	Crl.Rev.P./535/2022 WITH LCR 1 FILE	ALTAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
45	Crl.Rev.P./603/2022	SAMPA BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY MS T NANDI	PP, ASSAM
46	Crl.A./322/2023 FIXED, WITH LCR 4 FILES	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
	WITH I.A.(Crl.)/790/2023 in CrI.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	PP, ASSAM
47	Crl.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
	WITH I.A.(Crl.)/864/2023 in CrI.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
48	Crl.A./418/2023 WITH LCR (THREE FILES).	RAJU CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	I.A.(Crl.)/523/2023 in CrI.Rev.P./6007/2023	ALI HUSSAIN Versus RAJMALA BEGUM	MR. B U LASKAR MR. A B ACONDA	
	WITH Crl.Rev.P./6007/2023 (Filing Number)	ALI HUSSAIN Versus RAJMALA BEGUM (E)	MR. B U LASKAR	
50	Crl.Pet./1044/2023 WITH LCR 1 FILE	MUSTT AMENA KHATUN Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
51	Crl.Pet./1118/2023 WITH LCR 1 FILE	RUBEL RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	RAJU DEURI (R-2) MR. S K DEORI (R-2) PP, ASSAM
52	I.A.(Crl.)/2/2024 B/O in CrI.A./13300/2023	BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH Crl.A./13300/2023 (Filing Number)	BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR. H	MR P K DAS	
53	I.A.(Crl.)/3/2024 B/O in CrI.Rev.P./12902/2023	BOLEN DAS Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH Crl.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	
54	Crl.Pet./299/2024	NATIONAL INVESTIGATION AGENCY Versus THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	

HEARING

55 [Cri.A./196/2023](#)
1 Y 0 M 0 D.:WITH LCR 5 FILES,
FIXED
WITH
[I.A.\(Cri.\)/460/2023](#)
in Cri.A./196/2023

AYUB MAMUN @ AYUB MAMON @ MUN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY PP, ASSAM
MR. A AHMED
MR. I U CHOWDHURY

AYUB MAMUN @ AYUB MAMON @ MUN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY PP, ASSAM
MR. A AHMED
MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH - II & MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1024/2021	RINA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR R DAS	SC, ELEM. EDU GA, ASSAM SC, AG S N NATH (r-8) MR H DAS (r-8) MS. M BEGUM (r-8) S NATH (r-8)
2 WP(C)/3247/2021	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3 WP(C)/4209/2021	MOMI BARUAH SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
4 WP(C)/5467/2021	ABU MD SUFIAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	S R BARUAH (R-5) N ISLAM SC, SEC. EDU.
5 WP(C)/6545/2021	KOMAR UDDIN CHOUDHURI Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6 WP(C)/6548/2021	DHRUVA JYOTI SANDILYA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
7 WP(C)/6860/2021	KAMALA KANTA LAHARY Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, BTC SC, EDU
8 WP(C)/6877/2021	JAGINDAR BORO @ JAGINDAR BORO Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
9 WP(C)/7341/2021	MRS. NIRUPAMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)

10	WP(C)/1587/2022	ASWINI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MR. C DAS	SC, HIGHER EDU MR. M K CHOUDHURY (R4) MR A CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, FINANCE DEPTT.
11	WP(C)/1591/2022	GENARAM NARZARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	SC, BTC SC, EDU
12	WP(C)/1701/2022	PRINCE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4)
13	WP(C)/2082/2022	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
14	WP(C)/2201/2022	LAKHINATH BORGHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WP(C)/4403/2022	SALINA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA	SC, ELEM. EDU
16	WP(C)/4704/2022	BIPUL KHAUND Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, SEC. EDU.
17	WP(C)/4780/2022	HALADHAR RABHA @ HALADHAR RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
18	WP(C)/5719/2022	MARJINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5781/2022	BHADRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
20	WP(C)/1035/2023	Y. KAMALJIT SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	SC, ELEM. EDU GA, ASSAM
ORDERS				
21	MACApp./182/2013	SMT. HIRAN DEKA and 2 ORS. Versus BHGYA KALITA and 2 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.S SINGH MR.P K SHARMA	MR.CHANDRA DHAR BORO MRS A GAYAN MR.R GOSWAMI MR.I ALAM MR.DIGANTA KUMAR HALOI MR.M KALITA MS.M SAIKIA
22	MACApp./952/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS S RAHANA (R4) MR. A M AHMED MR. A M AHMED MR. K SARMA MR. DITUL DAS MS. I DAS MR. B J TALUKDAR P. GHOSH (R4)
23	I.A.(Civil)/3208/2019 in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		

24	I.A.(Civil)/4119/2019 in MACApp./15063/2019	UNITED INDIA INSURANCE CO. LTD., Versus MD. ABDUL BARIK AND 6 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MRS B ACHARYA MR. M TALUKDAR (r-1,2) MR. A ACHARYA MR J C BORAH MR. A SHAKIL (r-1,2)
	WITH MACApp./15063/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MD. ABDUL BARIK AND 6 ORS		
25	I.A.(Civil)/276/2020 WITH LCR in MACApp./15131/2019	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	
	WITH MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS		
26	I.A.(Civil)/1624/2020 in MACApp./7161/2020	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS.	MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
	WITH MACApp./7161/2020 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)		
27	I.A.(Civil)/1276/2021 in MACApp./4852/2020	ANIMUL ISLAM Versus SUSHILA DEVI SHARMA AND 2 ORS	MRS. S ROY MS I DAS	MR. S DUTTA (R-3) MS. M CHOUDHURY (R-3) MS C BORAH (R-3)
	WITH MACApp./4852/2020 (Filing Number)	ANIMUL ISLAM Versus SMTI SUSHILA DEVI SHARMA AND 2 ORS (B)		
28	I.A.(Civil)/2220/2021 in MACApp./9577/2021	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JAY NARAYAN BASUMATARY AND 5 ORS.	MR. M DUTTA MR J MAHANTA MR. D J BORAH	MR. S ISLAM (r-1) MR A HAWARI (r-1)
	WITH MACApp./9577/2021 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JAY NARAYAN BASUMATARY AND 5 ORS. E	MR. M DUTTA	
29	I.A.(Civil)/543/2022 in MACApp./2032/2022	DHIREN ROY Versus GIRIN BORTHAKUR AND 5 ORS.	MR. A R AGARWALA	MS. R D MOZUMDAR MR. K K BHATTA (r-6) MS. C MOZUMDAR MS JONA TALUKDAR (r-6) MR. S P SHARMA
	WITH MACApp./2032/2022 (Filing Number)	DHIREN ROY Versus GIRIN BORTHAKUR AND 5 ORS. B	MR. A R AGARWALA	
30	I.A.(Civil)/3079/2022 in MACApp./18799/2019	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR V K BAROOAH	MR. A J SAIKIA (R-8) MR G KHANDELIA(R-6) MR. A K GUPTA (r-1,2) MR. R S MISHRA (r-1,2) MR R PAUL (R-6) MR. S. PEGU (R-8) MS B SARMA (r-1,2)
	WITH MACApp./18799/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY	

31	I.A.(Civil)/3841/2022 in MACApp./15264/2019	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15264/2019 (Filing Number)	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
32	MACApp./211/2023 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus NANDA SAIKIA AND 2 ORS. A	MR. K K BHATTA	MS. S G BARUAH
33	I.A.(Civil)/221/2023 MACApp./726/2018 (D/O) in MACApp./726/2018	RAJASHREE PHUKAN AND 2 ORS Versus KRISHNA PD. SHARMA AND 2 ORS	MR. A R AGARWALA	
	WITH MC/5/2023	RAJASHREE PHUKAN AND 2 ORS Versus KRISHNA PD. SHARMA AND 2 ORS.	MR. A R AGARWALA	
34	MACApp./236/2023	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR	MR. S DUTTA MRS. S ROY MS. I DAS	MR A HUSSAIN MR. A T SARKAR MR H AHMED (R-2)
35	I.A.(Civil)/455/2023 in MACApp./683/2023	NATIONAL INSURANCE COMPANY LIMITED Versus RASHMI PRAVA TAMULY AND 4 ORS.	MR T KALITA MR. A KAKATI	MR. R GOSWAMI Ms. J BARUAH MR A SHARMA
	WITH MACApp./683/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus RASHMI PRAVA TAMULY AND 4 ORS . A	MR T KALITA	
36	I.A.(Civil)/1354/2023 in MACApp./3818/2023	BIREN KALITA Versus RASHMI PERIWAL (RATHI) AND ANR.	MR D MONDAL	MR. S DUTTA (R-2) MS S MOCHAHARI (r-2) MR. S DUTTA (R-2) MR S DUTTA (r-2)
	WITH MACApp./3818/2023 (Filing Number)	BIREN KALITA Versus RASHMI PERIWAL (RATHI) AND ANR. A	MR D MONDAL	
37	I.A.(Civil)/1980/2023 in MACApp./3472/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR. S SINGH (r-1)
	WITH MACApp./3472/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H	MR. S DUTTA	
38	I.A.(Civil)/1986/2023 in MACApp./7799/2023	NEW INDIA ASSURANCE CO. LTD. Versus ANJALI KARDONG PAHADI AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR. K R PATGIRI (r-1 & 4) MR. B GOGOI (r-1 & 4)
	WITH MACApp./7799/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus ANJALI KARDONG PAHADI AND 5 ORS. B	MR. K K BHATTA	
39	I.A.(Civil)/2017/2023 in MACApp./8041/2023	THE ORIENTAL INSURANCE COMPANY LTD. Versus PARTHO PAUL AND 2 ORS.	MR. J KALITA	
	WITH MACApp./8041/2023 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD. Versus PARTHO PAUL AND 2 ORS. A	MR. J KALITA	
40	I.A.(Civil)/2157/2023 in MACApp./7876/2023	ORIENTAL INSURANCE COMPANY LTD. Versus PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH MACApp./7876/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS. A	MS. R D MOZUMDAR	
41	I.A.(Civil)/2573/2023 in MACApp./10058/2023	NATIONAL INSURANCE COMPANY LIMITED Versus ANOWARA KHATUN AND 10 ORS.	MRS. S ROY	MR. A R AGARWALA MR ADITYA AGARWALA
	WITH MACApp./10058/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ANOWARA KHATUN AND 10 ORS. A	MRS. S ROY	
42	I.A.(Civil)/3131/2023 in MACApp./10917/2023	NASIR UDDIN LASKAR Versus JURI HAZARIKA AND 8 ORS.	MR. A H ALAMGIR	MR. R GOSWAMI (R-8,9) MS. S CHAKRABORTY (R-8,9) MR C PHUKAN (R-8,9) MS. M SAIKIA (R-8,9) MS. P BORTHAKUR (R-8,9) A. N. H PHOM (R-8,9)
	WITH MACApp./10917/2023 (Filing Number)	NASIR UDDIN LASKAR Versus JURI HAZARIKA AND 8 ORS. B	MR. A H ALAMGIR	
43	I.A.(Civil)/3270/2023 in MACApp./11062/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUPASHRI SINHA @ RUPASHRI SINGHA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. L R MAZUMDER (R-1,2) MR. A Z AHMED (R-5,6) MR E HUSSAIN (R-5,6)
	WITH MACApp./11062/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus RUPASHRI SINHA @ RUPASHRI SINGHA AND 5 ORS. H	MR. S K GOSWAMI	
44	I.A.(Civil)/3290/2023 in MACApp./13451/2023	NATIONAL INSURANCE COMPANY LIMITED Versus DINESH CH. RAY AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./13451/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DINESH CH RAY AND 3 ORS E	MR T KALITA	
45	I.A.(Civil)/3439/2023 in MACApp./8011/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MONAJ BASUMATARY AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MAHIBUR RAHMAN (r-5,6) MS C TALUKDAR(r-5,6) J U AHMED (R-1,2) MR. R K MUSHAHARY (R-1,2) MS ASFIA AHMED(r-5,6) MR S A REEYAZ (R-1,2) MS. NISHA BEGUM(r-5,6)
	WITH MACApp./8011/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MONAJ BASUMATARY AND 5 ORS. A	MS. R D MOZUMDAR	
46	I.A.(Civil)/3660/2023 in MACApp./14163/2023	MAJANI BEGUM AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. R C PAUL (r-1)
	WITH MACApp./14163/2023 (Filing Number)	MAJANI BEGUM AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
47	I.A.(Civil)/3677/2023 in MACApp./8179/2023	UNITED INDIA INSURANCE COMPANY LTD Versus BHUGA BARUAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH MACApp./8179/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD MS. R D MOZUMDAR Versus BHUGA BARUAH AND 4 ORS (B)		
48	I.A.(Civil)/3689/2023 in MACApp./14928/2023	RUPALI CHUTIA PHUKAN AND 3 ORS. Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1)
	WITH MACApp./14928/2023 (Filing Number)	RUPALI CHUTIA PHUKAN AND 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD AND 3 ORS (E)	MR. A R AGARWALA	
49	MACApp./140/2024	NATIONAL INSURANCE COMPANY LIMITED Versus JOTSHNA SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
50	I.A.(Civil)/1414/2024 WITH LCR in MACApp./435/2023	SONA DAS, Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS	MR. N J GOGOI DIKSHITA DEKA MS. S DEB	MS R D MAZUMDAR
	WITH MACApp./435/2023	ORIENTAL INSURANCE COMPANY LTD. Versus ANUP DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1488/2024	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>MOTION (AB)</u>				
2	AB/1180/2024 FIXED	SHAHANUR ALI Versus THE STATE OF A SSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
3	AB/1339/2024	MINAKSHI SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
4	AB/1340/2024	MOHI UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
5	AB/1341/2024	DIBESWAR RAY @ ASHOK RAY Versus THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
6	AB/1342/2024	MAHMUDUR RAHMAN BARBHUYA AND ANR. Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J FIRDAUS	PP, ASSAM
7	AB/1347/2024	ANJAN JYOTI CHOUDHURY Versus THE STATE OF ASSAM	MS. N BORAH	PP, ASSAM
8	AB/1348/2024	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<u>MOTION</u>				
9	W.P.(Cri.)/11/2024	ASHOK AGARWALLA Versus M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM

10	Crl.Rev.P./198/2024	SAFANAJ AHMED LASKAR @ SAFANAJ LASKAR Versus THE STATE OF ASSAM AND 2 ORS ADMISSION	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
11	WP(C)/196/2019 (P/H)	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
12	WP(C)/3664/2022 (P/H), FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
13	Crl.Rev.P./161/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
	WITH			
14	Crl.Pet./32/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
15	Crl.A./163/2024	BANESWARI GAYARI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
	WITH I.A.(Crl.)/481/2024 in Crl.A./163/2024	BANESWARI GAYARI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
16	Crl.Pet./510/2024 WITH SCANNED LCR- 1 FILE, B/O	ANJANA MEDHI Versus THE STATE OF ASSAM AND ANR BAIL HEARING (BA)	MR. R P SARMAH MR Z KAMAR PETITIONER IN PERSON	PP, ASSAM
17	Bail Appln./4088/2023 WITH SCANNED COPY OF CASE RECORD	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
18	Bail Appln./811/2024 WITH SCANNED COPY OF RECORD, FIXED	JAGDHARI NISHAD @ JADHARI KEWAT Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
19	Bail Appln./1100/2024 FIXED	NIZAMUDDIN KHAN @ NIZAM MUNCHI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
20	Bail Appln./1149/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, FIXED	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MD S ALI MRS S BEGUM MR M RAHMAN	PP, ASSAM
21	Bail Appln./1287/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	THEMBOI @ SMT. THEMBOI SINGSON Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, DRI
22	Bail Appln./1349/2024 FIXED	MD. UJI ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
23	Bail Appln./1362/2024 WITH SCANNED COPY OF RECORD, FIXED	JITEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
24	Bail Appln./1396/2024 FIXED	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

25	Bail Appln./1399/2024 FIXED	MD. REKIBUL HOQUE @ REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
26	Bail Appln./1435/2024 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
27	AB/879/2024 FIXED	MANOJ DEBNATH @ MANOJ KR. DEBANATH Versus THE STATE OF ASSAM	MS N DEKA MR. D K AGARWALA	PP, ASSAM
28	AB/918/2024 FIXED	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM	MR P KATAKI MR M HALOI MS. T BEGUM	PP, ASSAM
29	AB/1080/2024 FIXED	NUR AMIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
30	AB/1264/2024 FIXED	CHAHABULHOQUE Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
31	AB/1275/2024 FIXED	AKHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	AB/1276/2024 FIXED	KULENDRA NATH BAISHYA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
33	Tr.P.(Cr.)/11/2021	SMTI. DIPA DAS Versus GOPAL DAS	MR. S GOGOI	
34	CRL.A(j)/140/2023 0 Y 11 M 24 D :WITH LCR 5 FILES, FIXED WITH I.A.(Cr.)/1167/2023 in CRL.A(j)/140/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR A N AHMED (R-2) PP, ASSAM
35	Crl.A./296/2023 WITH I.A.(Cr.)/693/2023 in Crl.A./296/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
35	Crl.A./296/2023 WITH I.A.(Cr.)/693/2023 in Crl.A./296/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
35	Crl.A./296/2023 WITH I.A.(Cr.)/693/2023 in Crl.A./296/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
36	Crl.A./478/2023 0 Y 6 M 23 D :WITH LCR 3 FILES, FIXED WITH I.A.(Cr.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
36	Crl.A./478/2023 0 Y 6 M 23 D :WITH LCR 3 FILES, FIXED WITH I.A.(Cr.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM

37	I.A.(CrI.)/4/2024 in CrI.A./13263/2023	MADAN MOHAN TAMULY Versus SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR S SHARMA MR. S DUTTA	
	WITH CrI.A./13263/2023 (Filing Number)	MADAN MOHAN TAMULY Versus SUNAM BARMAN A	MS S MOCHAHARI	
	WITH CrI.L.P./1/2024	MADAN MOHAN TAMULY Versus SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
38	CrI.A./20/2024 WITH LCR	AKASH SAHA Versus THE STATE OF ASSAM AND ANR.	MR R P SHARMA MR. D DOLEY MS A DEKA	PP, ASSAM
39	CrI.A./49/2024 WITH OFFICE NOTE, FIXED	NAMALI NATH Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
	WITH I.A.(CrI.)/162/2024 in CrI.A./49/2024	NAMALI NATH Versus THE STATE OF ASSAM	MR G PATHAK	PP, ASSAM
QUASHMENT				
40	CrI.Pet./232/2020 WITH LCR 1 FILE (SCANNED), B/O	GOLAP CH. BORAH AND 2 ORS. Versus THE STATE OF ASSAM	MR. N BARMAN MS H AHMED MS. J BARMAN MS P RABHA	PP, ASSAM
41	CrI.Pet./753/2021 WITH LCR 3 FILES (SCANNED)	KUTHAL PEGU Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
42	CrI.Rev.P./457/2022 FIXED	ANJAN SAHA Versus MRS. MITHU SAHA	MS. M R DEVI	MR. N ISLAM
43	CrI.Pet./574/2022 WITH LCR 1 FILE	MD. RAJAB ALI BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
44	CrI.Pet./662/2022 WITH LCR 1 FILE	SADHANA SARAF @ SADHANA @ SADHNA DEORA AND 2 ORS. Versus DHIRAJ DEORA AND ANR.	MR. S K JAIN MRS B JAIN	MR M RAHMAN (r-1) MS A HUSSAIN (r-1) S AHMED (r-1) PP, ASSAM
45	CrI.Pet./1137/2022 WITH LCR 1 FILE	MD. MAFIJUR RAHMAN @ MOFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR B CHANDA	MR. B CHOWDHURY (R-2) MR M H AHMED (R-2) I AMIN (R-2) PP, ASSAM
46	CrI.Pet./268/2023 WITH LCR 2 FILES	BUBUL JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	MR. N K DAS (r-2) PP, ASSAM
47	CrI.Pet./1295/2023 B/O	MANAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
48	CrI.Pet./59/2024 WITH SCANNED COPY OF LCR 1 FILE, FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
49	CrI.Pet./390/2024 FIXED	DR. GUNAMANI DEKA Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR. K K BHUYAN MR. B DEKA MS. P BARUAH MS. S AZIZ MS. N T MANPOONG PP, ASSAM
50	CrI.Pet./474/2024 WITH SCANNED COPY OF LCR 1 FILE, FIXED	SHAMIM AHMED @ MUNNA Versus NAZAM UDDIN	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	

HEARING

51 [Crl.Rev.P./503/2019](#)
WITH LCR 4 FILES, B/O

SHAH NAWAZ HUSSAIN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY PP, ASSAM
MR. I A HAZARIKA
MR. A M AHMED
MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday, 27th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 21****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1275/2024	SAGAR BARMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
2	Bail Appln./1409/2024	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./1486/2024 B/O	ABDUL JABBAR SK. @ JABBAR SK. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./197/2024	PRANABJYOTI SARMA Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
5	Crl.Pet./386/2024 WITH SCANNED LCR- 1 FILE, B/O	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MS. D J BORAH MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
6	Crl.Pet./603/2024	ABDUL MOZID AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
7	Crl.Pet./604/2024	DIPANKAR DUTTA Versus PRIYANKA DEB	MS. T SOM MR H DAS MS. U HAZARIKA	
8	Crl.Pet./606/2024	PRADIP ROY Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
9	AB/1338/2024 B/O	JAN MAHAMMAD ALI @ MD. JAN MOMUD ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
10	AB/1343/2024	ABDUL JALIL AND 3 ORS Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM
11	AB/1344/2024	DR NABO KUMAR PEGU @ NABA PEGU Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM

12	AB/1345/2024	ASIK RAHMAN AND ANR Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
13	AB/1346/2024	SAJIDUR RAHMAN @ BOGA Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
14	AB/1349/2024	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/1351/2024	BABULI ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI MS A DAS	PP, ASSAM
ADMISSION				
16	Crl.Pet./800/2023 B/O, WITH 1 FILE (SCANNED)	UNION OF INDIA Versus LAKHAN DAS	MR. S C KEYAL SC, NCB	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN
17	Crl.Pet./1040/2023 WITH SCANNED LCR- 3 FILES, B/O	SAMSUL HOQUE AND GABBAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	Crl.Pet./33/2024 B/O, WITH LCR 4 FILES (SCANNED)	RAJIBUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA	PP, ASSAM MS. D BORPUJARI (DEKA), AMICUS CURIAE)R-2
19	Crl.Pet./503/2024	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./4660/2023 WITH OFFICE NOTE & LCR (SCANNED)	MD MUSARAF Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
21	Bail Appln./1262/2024 FIXED	BISHNU DEV KOCH Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI MR T T MONI	PP, ASSAM
22	Bail Appln./1308/2024 FIXED	DEEPAK BORDOLOI @ BABU BORDOLOI @ DIPAK BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
23	Bail Appln./1348/2024 FIXED	SHAHABUDDIN SK. @ SHAHABUDDIN SHEIKH Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
24	Bail Appln./1392/2024 FIXED	AHMED ULLAH Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
25	Bail Appln./1464/2024 FIXED	NABA KANTA DAS Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM M AHMED	PP, ASSAM
BAIL HEARING				
26	AB/2661/2023 FIXED	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
27	AB/3730/2023	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
28	AB/3744/2023	ZINNAT ALI Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM

29	AB/4158/2023 FIXED	JULFIKAR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
30	AB/4159/2023 FIXED	GIYAS UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
31	AB/106/2024 B/O	OMAR FARUK Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
32	AB/260/2024	PANESWAR BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
33	AB/280/2024	MD. FULBABU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR. M R KHANDAKAR (R-2) PP, ASSAM
34	AB/456/2024 WITH SCANNED COPY OF CASE RECORD	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
35	AB/482/2024 FIXED	PANKAJ CHAUHAN AND ORS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
36	AB/547/2024 WITH SCANNED COPY OF CASE RECORD	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
37	AB/678/2024	IKRAM HUSSAIN Versus STATE OF ASSAM	MR Z RAHMAN MR S DEKA MS R KOUR	PP, ASSAM
38	AB/1105/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
39	AB/1186/2024 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
ORDERS				
40	Crl.Pet./1009/2016	DR. ANTHONY NOKSO PHANGCHO Versus STATE OF ASSAM and ANR.	MR.D P BORAH MS.S BORO MR.B PAUL MR.S SEAL	PP, ASSAM
41	WITH Crl.Pet./867/2016	HEMARI KRO and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
42	I.A.(Crl.)/165/2021 WITH LCR 1 FILE, B/A in Crl.Rev.P./93/2020 WITH Crl.Rev.P./93/2020	SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR.	MR Z KAMAR	PP, ASSAM
43	I.A.(Crl.)/347/2021 Bail Appln./1161/2021 (D/O), WITH SCANNED COPY OF CASE RECORD in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. U K NAIR MR P S DEKA MR. A CHETRY PP, ASSAM (R2) PP, ASSAM
44	Crl.Pet./575/2021 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM Versus TOMJIDUR RAHAMN AND 4 ORS.	MR. M PHUKAN	MR I U CHOUDHURY (R-1,2) MR. A AHMED (R-1,2) U U KHAN (R-1,2)

	WITH I.A.(CrI.)/463/2021 in CrI.Pet./575/2021	ASISH MANDAL AND ANOTHER Versus THE STATE OF ASSAM AND ANOTHER		PP, ASSAM
45	WITH CrI.Rev.P./240/2021 FIXED	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
46	CrI.Rev.P./440/2022 B/O	NUR ISLAM ON HIS DEATH, HIS LEGAL HEIRS FORJILA BIBI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. R ALI MR A S SK PP, ASSAM
47	I.A.(CrI.)/689/2023 WITH LCR 3 FILES in CrI.Pet./1178/2022 WITH CrI.Pet./1178/2022	ABHIJNYAN NEOG, Versus PAPORI BORAH AND ANR	MR. M BHAGABATI	PP, ASSAM
48	I.A.(CrI.)/1248/2023 WITH OFFICE NOTE in CrI.A./472/2023 WITH CrI.A./472/2023	ABHIJNYAN NEOG Versus PAPORI BORAH AND ANR	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	PP, ASSAM
	I.A.(CrI.)/1248/2023 WITH OFFICE NOTE in CrI.A./472/2023 WITH CrI.A./472/2023	MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A	MR P K DAS MR. M ALOM MR. M BARUAH	PP, ASSAM
	I.A.(CrI.)/1248/2023 WITH OFFICE NOTE in CrI.A./472/2023 WITH CrI.A./472/2023	MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A	MR G U AHMED MR. A AHMED MR P K DAS MS S. MEHJABIN MR. M BARUAH	PP, ASSAM
49	I.A.(CrI.)/213/2024 B/O in CrI.A./1190/2024 WITH CrI.A./1190/2024 (Filing Number)	BELUN ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	I.A.(CrI.)/213/2024 B/O in CrI.A./1190/2024 (Filing Number) WITH CrI.A./1190/2024 (Filing Number)	BELUN ROY Versus THE STATE OF ASSAM A	MR P K DAS	
	I.A.(CrI.)/1192/2024 (Filing Number)	BELUN ROY Versus THE STATE OF ASSAM A	MR P K DAS	
50	I.A.(CrI.)/410/2024 WITH LCR 2 FILES, FIXED in CrI.Rev.P./65/2019 WITH CrI.Rev.P./65/2019	DIGANTA SARMA Versus RAJESH DAS AND ANR	MR M A ISLAM	PP, ASSAM
	I.A.(CrI.)/410/2024 WITH LCR 2 FILES, FIXED in CrI.Rev.P./65/2019 WITH CrI.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	I.A.(CrI.)/149/2019 in CrI.Rev.P./65/2019 WITH I.A.(CrI.)/149/2019 in CrI.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
51	CrI.Pet./434/2024 FIXED	ABDULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
		HEARING		
52	CrI.Pet./1063/2023 WITH SCANNED LCR- 1 FILE, B/O	MD. ANOWAR HUSSAIN @ MD. ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. A Y CHOUDHURY MR. T A CHOUDHURY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1468/2024	MD. MUKADUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ADMISSION			
2 Crl.Pet./612/2018	RAJIB HUSSAIN THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
3 Crl.Pet./621/2022 WITH SCANNED LCR- 1 FILE	ABDUS SABUR AHMED @ ABDUS SABUR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
4 Crl.Pet./1079/2022 WITH SCANNED LCR- 2 FILES	MUSTT. FATEMA KHATOON @ MUSTT. FATEMA BEGUM @ FATEMA KHATUN Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	MR. A K PURKAYASTHA (r-2) MR S C DAS (r-2) MS. R R RAJKUMARI PP, ASSAM
5 Crl.A./83/2023	JUNU SONWAL Versus PRATUL SARMA	MS. M PAUL	MR H K J AHMED MR H K J AHMED MR. N K MURRY MS P TOKBIPI
6 Crl.A./202/2023	DITHAKANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. M HASAN MR T CHHETRI	B J BAROOAH (R-2) MR. M B U AHMED (R-2) PP, ASSAM
7 Crl.A./360/2023 0 Y 11 M 13 D :	HOSEN ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	MR. SURAJIT DAS PP, ASSAM
WITH I.A.(Crl.)/908/2023 in Crl.A./360/2023	HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MR R ISLAM	PP, ASSAM
8 Crl.Pet./506/2023 WITH SCANNED LCR- 1 FILE	BIKRAMADITYA ROHAN DAS @ VIKRAMADITYA ROHAN DAS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	PP, ASSAM

9	Crl.Pet./822/2023 WITH SCANNED COPY OF LCR	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	MR. M SHARMA (r-2) MS. S YASMIN (r-2) PP, ASSAM
10	Crl.Pet./842/2023	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA	MR S R A NASER (R-2) MR S AHMED (R-2) PP, ASSAM
11	Crl.Pet./943/2023 WITH SCANNED COPY OF CR. CASE NO. 90/22, FIXED	ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS	MR. K N CHOUDHURY MR S PARASHAR MR. N K HALOI MISS. R R KAKATI MR. K M HASSAN N GAUTAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY
12	Crl.A./65/2024	SANKAR RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR N ALOM MR. A R SHOME MR A J GHOSH	PP, ASSAM
13	Crl.A./135/2024	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
14	Crl.A./150/2024	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR C KALITA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
15	Crl.A./151/2024	BAPMONI DEKA Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
16	Crl.A./154/2024	MEHARUL ISLAM @ MEHERUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P TALUKDAR MR. R PHUKAN	PP, ASSAM
17	Crl.Pet./448/2024 FIXED	ROKONGULIE Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
18	Crl.Pet./461/2024 WITH LCR 1 FILE (SCANNED)	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM

BAIL HEARING

19	AB/526/2024 WITH OFFICE NOTE. FIXED.	BHABEN DOWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR. M K GOHAIN	PP, ASSAM
20	AB/564/2024 WITH OFFICE NOTE. FIXED.	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
21	AB/617/2024 FIXED	BHOLA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM

ORDERS

22	Crl.Pet./614/2013 FIXED	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
23	Crl.A./210/2017 WITH OFFICE NOTE, WITH LCR 2 FILES	SMT ANAMIKA BARMAN Versus SRI DIPULJYOTI HAZARIKA	MR.P DAS MR.N K KALITA	
24	Crl.A./75/2020 WITH OFFICE NOTE	TRIDIB KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR D DAS MR. B J TALUKDAR	MR T CHAKRABORTY (R-2, 3) MR. D CHOUDHURY (R-2, 3) PP, ASSAM

25	I.A.(CrI.)/573/2020 in CrI.A./2563/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A K GUPTA MR. R S MISHRA
	WITH CrI.A./2563/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD Versus SRI SUKHRAM GOWALA		
	WITH CrI.L.P./51/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
26	CrI.L.P./7/2022 in CrI.A./9783/2021	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH		
	WITH CrI.A./9783/2021 (Filing Number)	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH E		
27	CrI.L.P./23/2022 in CrI.A./1914/2022	RAGHU NATH BARUAH Versus MANORANJAN BHAGAWATI	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MR. R THAKURIA	MR S MUKTAR MR A KALITA MR. SHEIKH MUKTAR
	WITH CrI.A./1914/2022 (Filing Number)	RAGHU NATH BARUAH Versus MANORANJAN BHAGAWATI E	MR D CHAKRABORTY	
28	CrI.L.P./47/2022 WITH OFFICE NOTE in CrI.A./5171/2022	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA MR. K OJHA MR. R RAHMAN	MR. I H SAIKIA MR. K KALITA PP, ASSAM
	WITH CrI.A./5171/2022 (Filing Number)	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR (F)	MR. N B P SINGHA	
29	I.A.(CrI.)/136/2022 WITH OFFICE NOTE, WITH LCR 3 FILES in CrI.A./51/2022	CHANCHAL KHAIRA @ KHAYRA Versus THE STATE OF ASSAM AND ANR.	MR. S S BAROOAH	PP, ASSAM
	WITH CrI.A./51/2022	CHANCHAL KHAIRA @ KHAYRA Versus THE STATE OF ASSAM AND ANR.	MR. S S BAROOAH, LEGAL AID COUNSEL	PP, ASSAM
30	CrI.A./328/2022 WITH OFFICE NOTE, WITH LCR 3 FILES	CHANDRA KAMAL BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. M J DAS MS E NATH MR. C CHAKRABORTY	MR T CHAKRABORTY (R- 2,3) MR J DAS (R-2,3) PP, ASSAM
31	I.A.(CrI.)/533/2022 WITH OFFICE NOTE in CrI.A./7264/2022	KALPANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. B. KUMAR	MR A W AMAN (r-2 to 6) MS SURAYA RAHMAN (r-2 to 6) MR SARFRAZ NAWAZ (r-2 to 6) MR S A BARBHUYAN (r-2 to 6) PP, ASSAM
	WITH CrI.A./7264/2022 (Filing Number)	KALPANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA	PP, ASSAM
32	I.A.(CrI.)/687/2022 WITH OFFICE NOTE in CrI.A./8703/2022	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB	MR. S K GHOSH MS F AHMED	
	WITH CrI.A./8703/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB E	MR. S K GHOSH	

	WITH CrI.L.P./61/2022	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB	MR. S K GHOSH MS F AHMED	
33	CrI.Pet./883/2022 WITH LCR- 5 SHEETS	DEEPIYOTI DAS @ DIGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
34	CrI.Pet./1088/2022 WITH LCR- 2 FILES	ARIFUL ISLAM AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR A S SK	PP, ASSAM
35	I.A.(CrI.)/98/2023 WITH LCR 5 FILES in CrI.A./41/2023 WITH CrI.A./41/2023	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM
36	CrI.A./359/2023 WITH OFFICE NOTE, WITH LCR 5 FILES	MD. AL ISLAM @ ALI ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. A GANGULY (r-2) MR. A DUTTA (r-2) PP, ASSAM PP, ASSAM
37	CrI.A./425/2023 <u>0 Y 7 M 21 D</u> :WITH OFFICE NOTE	KARTHIK DUTTA @ KARTICK DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
38	I.A.(CrI.)/425/2023 WITH OFFICE NOTE in CrI.L.P./50/2022 WITH CrI.L.P./50/2022	MD. RAHIM ALI AND 3 ORS. Versus SIRAJ ALI AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
	WITH CrI.L.P./50/2022	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R D BHUYAN MS. N M DEKA	MR M AHMED A. K. KANU MR A. ALI PP, ASSAM
39	WITH CrI.A./3029/2021 (Filing Number)	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B	MS. N M DEKA	
40	I.A.(CrI.)/521/2023 WITH OFFICE NOTE in CrI.A./6052/2023 WITH CrI.A./6052/2023 (Filing Number)	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA	MR N N UPADHYAYA(R-1) MR. D K BAGCHI(R-1) MR D BORUAH(R-1) MR. B B KAKATI(R-1)
	WITH CrI.L.P./29/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI B	MR. M SARANIA	
41	I.A.(CrI.)/742/2023 <u>1 Y 2 M 2 D</u> :WITH OFFICE NOTE in CrI.A./8560/2023 WITH CrI.A./8560/2023 (Filing Number)	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MR A SARANIA MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
42	I.A.(CrI.)/897/2023 in CrI.A./1949/2020 WITH CrI.A./1949/2020 (Filing Number)	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A SRI KUMAR BISWAKARMA, Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR. D K DAS MS. M HANDIQUE	PP, ASSAM
43	I.A.(CrI.)/1080/2023 WITH OFFICE NOTE in CrI.A./394/2023	SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

	WITH Crl.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
44	Crl.L.P./10/2024 in Crl.A./2739/2024	DIBAKAR BARMAN Versus ACHYUT HALOI	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
	WITH Crl.A./2739/2024 (Filing Number)	DIBAKAR BARMAN Versus ACHYUT HALOI G	MR. P S DEKA	
45	Crl.A./31/2024 WITH OFFICE NOTE	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	WITH I.A.(Crl.)/98/2024 in Crl.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
46	I.A.(Crl.)/33/2024 in Crl.A./13124/2023	SUMPI INGTIPI Versus THE STATE OF ASSAM AND ANR.	MR B CHOUDHURY (LEGAL AID COUNSEL)	
	WITH Crl.A./13124/2023 (Filing Number)	SUMPI INGTIPI Versus THE STATE OF ASSAM AND ANR. B	MR B CHOUDHURY	
	WITH I.A.(Crl.)/13126/2023 (Filing Number)	SUMPI INGTIPI Versus THE STATE OF ASSAM AND ANR. B	MR B CHOUDHURY	
47	Crl.A./94/2024	BISAKHA RANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS. B HAZARIKA MR D MAHANTA	PP, ASSAM
48	I.A.(Crl.)/129/2024 in Crl.Rev.P./1080/2024	MONBHADRA Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
	WITH Crl.Rev.P./1080/2024 (Filing Number)	MONBHADRA Versus THE STATE OF ASSAM (E)	MS. P CHAKRABORTY	
49	Crl.Pet./331/2024 WITH LCR 1 FILE (SCANNED), FIXED	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
HEARING				
50	Crl.Rev.P./44/2012 WITH 5 LCR FILES	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
51	Crl.A./213/2012 WITH LCR	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
52	Crl.Rev.P./395/2012 WITH LCR 4 FILES	BISHNU GOGOI Versus THE STATE OF ASSAM	MR.P MAHANTA	PP, ASSAM
53	Crl.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	PP, ASSAM
54	CRL.A(J)/41/2023 1 Y 5 M 2 D :WITH LCR 6 FILES	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/274/2024	LILEFA BIBI @ LILEFA KHATUN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R I MONDAL MR A.K. MOLLAH	
2 WP(C)/851/2024 FIXED	DR. BIRENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, AG SC, HEALTH
3 WP(C)/1158/2024 CAVT. NO.14182/023, FIXED	RAMELA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
4 WP(C)/1219/2024 FIXED	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
5 WP(C)/1866/2024 FIXED	NARENDRA NATH BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
WITH			
6 WP(C)/1826/2024	SUNTI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
WITH			
7 WP(C)/1865/2024	SHAHARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
8 WP(C)/2040/2024	MD. TOIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	SC, PWD SC, FINANCE
9 WP(C)/2705/2024	ALI HAIDOR BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE
10 WP(C)/2708/2024	ASHAT ULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR A DEKA	SC, P H E

11	WP(C)/2709/2024	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	DY.S.G.I.
12	WP(C)/2715/2024	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
13	WP(C)/2718/2024	PARISHMITA PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM SC, AG
14	WP(C)/2726/2024	RISHA BARUAH AND 2 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AEGCL
15	WP(C)/2727/2024	ATUL HAZARIKA AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
16	WP(C)/2730/2024	JIBON DUTTA AND 457 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROY MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA	GA, ASSAM SC, FINANCE DEPTT.
ADMISSION				
17	WP(C)/5242/2016 FIXED	CHANDAN URIA and ANR. Versus THE CHAIRMAN, ASSAM POWER DISTRIBUTION COMPANY LTD. and 14 ORS	MS.A DEVI	MR.B GOSWAMI(R- 11) MR.Y S MANNAN(R-12&14) MR.M KHATANIAR(R- 11) MS. P BHATTACHARYA (R-2 TO 5) MR.R K DUTTA(R- 7,13&15) SC, APDCL MR.U J SAIKIA(R- 7,13&15) MS.S GOHAIN(R- 12&14) MS.S CHUTIA(R- 11) MS.A BORTHAKUR(R- 6&8)(R-10) SC, AEGCL, SHRI S. KATAKI
18	WP(C)/7008/2019	NIRUPAMA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DAS	GA, ASSAM SC, FINANCE SC, BTADC
19	WP(C)/2753/2020 FIXED	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. L R MAZUMDER MR H ROHMAN MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R- 1,3,5)
20	WP(C)/4981/2020 FIXED	JAHURA BEWA @ JAHURA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/1746/2021 FIXED	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
22	WP(C)/6327/2021 FIXED	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE

23	WP(C)/284/2022 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM AND 10 ORS	MR. DITUL DAS MR N AHMED	K BORPUJARI (R-10,5) MR D R GOGOI (R-9, R-6) MR. R K AGARWALA (R-8) SC, APSC MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. MS. S E AHMED (R-9, R-6) MR. A CHAMUAH (R-10,5) MS. D KALITA(R-8) MR. A BARUAH (R-2 & 3) MR. J SAIKIA (R-4) MR. S BORTHAKUR (R-4) MR. P K BHUYAN (R-10,5) MS. S KAKATI (R-4) MR A CHOUDHURY (R-8) MR. S D ROY (R-10,5) MS K DEKA (R-5)
24	WP(C)/1392/2022 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
25	WP(C)/3987/2022 FIXED	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
	WITH I.A.(Civil)/1178/2024 in WP(C)/3987/2022	RUNUMEE DAS Versus THE STATE OF ASSAM AND ORS	MRS A SAIKIA MS. U SAUD	GA, ASSAM
26	WP(C)/4626/2022 B/O	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, TRANSPORT SC, FINANCE
27	WP(C)/5475/2022 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. SC, AG SC, FINANCE
28	WP(C)/6927/2022	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
29	WP(C)/7988/2022	TAKZELUNGLE JEME Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, DIMA HASAO SC, FINANCE
30	WP(C)/2065/2023 FIXED	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E), ASSAM DY.S.G.I. SC, FINANCE
31	WP(C)/2268/2023 B/O	DESH RAJ Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
32	WP(C)/4252/2023 B/O	DEBENDRA NATH DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
33	WP(C)/7263/2023 WITH Cont.Cas(C) 238/2023 (D/O), B/O	BHOGI RAM BHARALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/594/2024 FIXED	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.

35	WITH WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
36	WITH WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
37	WP(C)/1950/2024 FIXED	SARIBUN NESSA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
38	WITH WP(C)/1378/2024	MD. FASHIULLAH AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
39	WITH WP(C)/1381/2024	AKTAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
40	WITH WP(C)/1912/2024	NASIRAN NESSA BIBI@ NASIRAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
41	WP(C)/2357/2024 FIXED	SUKANYA BORGHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
42	WP(C)/2562/2024 FIXED	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
43	WP(C)/2578/2024 FIXED	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
44	WP(C)/2588/2024 FIXED	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
45	WP(C)/2590/2024 FIXED	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
46	WP(C)/2594/2024 FIXED	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
47	WP(C)/2595/2024 FIXED	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
48	WP(C)/2597/2024 FIXED	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

49	WP(C)/2599/2024 FIXED	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
50	WP(C)/2601/2024 FIXED	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

ORDERS

51	WP(C)/3596/2015 SINCE DISPOSED OF, WITH OFFICE NOTE FROM REGISTRAR GENERAL	SMTI SANGITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.M DEKA MR.S HOQUE	MR.Y S MANNAN MR.J M A CHOUDHURY SC, PWDR3,4 SC, HEALTH(R1,2)
52	Cont.Cas(C)/542/2023 FIXED	HEROMONI DEKA Versus K M GOPAL SENA RAJKUMAR AND ANR	MR H DAS MR. B C DEKA	
53	WP(C)/3871/2023	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
54	WP(C)/659/2024 CAVT. NO.14162/023,	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR

WITH

55	WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MR. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
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WITH

[I.A.\(Civil\)/3294/2023](#)
in WP(C)/5568/2022

		GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
56	WP(C)/1421/2024 FIXED	MANISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU GA, ASSAM
57	WP(C)/1443/2024 B/O	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)

HEARING

58	WP(C)/1210/2023 B/O	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH - II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
ORDERS				
2	I.A.(CrI.)/139/2024 IN AB/3674/2023 (D/O), WITH SCANNED COPY OF CASE RECORD in AB/3674/2023	SARIFUL ALI Versus ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	MR. R ALI (R-1 TO 9) MR H A AHMED (R-1 TO 9) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024